

ORISSA HIGH COURT**FILING REPORT AS ON :23/11/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0008439/2020	JAYAB RAITA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /51 /2020 () //
2	BLAPL/0008440/2020	ELIM HOBAB VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PHIRINGIA /75 /2020 () //
3	BLAPL/0008441/2020	DEBANANDA DIGAL VS STATE OF ODISHA	R.N.BARIK VS	G.UNDYAGIRI /89 /2020 () //
4	BLAPL/0008442/2020	DINABANDHU SAHOO VS STATE OF ODISHA	ADITI HOTA VS	/ /0 () //
5	BLAPL/0008443/2020	LITU @ BALARAM SAHOO VS STATE OF ODISHA	ASHOK KU SAHOO VS	DHARMASALA /350 /2019 () //
6	BLAPL/0008444/2020	RAMESH EKKA VS STATE OF ODISHA	BISWARANJAN DALAI VS	RAJGANPUR /209 /2019 () //
7	BLAPL/0008445/2020	GANDHI BADAIK VS STATE OF ODISHA	BISWARANJAN DALAI VS	RAJGANPUR /162 /2015 () //
8	BLAPL/0008446/2020	GOUTTAM @ GHANU DEHURY VS STATE OF ODISHA	PARTHA SARATHI TRIPATHY VS	PURUNAKOTE /51 /2020 () //
9	BLAPL/0008447/2020	GAJAPATI BEHERA @ HADI VS STATE OF ODISHA	PARTHA SARATHI TRIPATHY VS	PURUNAKOTE /23 /2020 () //
10	BLAPL/0008448/2020	MANAS BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	PURUNAKOTE /23 /2020 () //
11	BLAPL/0008449/2020	SAROJ KUMAR MAJHI VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	SINAPALI /186 /2020 () //

ORISSA HIGH COURT**FILING REPORT AS ON :23/11/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
12	BLAPL/0008450/2020	MANOJ BHENGRA @ DHADI VS STATE OF ODISHA	BISWARANJAN DALAI VS	RAJGANGPUR /162 /2015 () //
13	BLAPL/0008451/2020	HARASHA BAGARTY VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	TITILAGARH /387 /2020 () //
14	BLAPL/0008452/2020	SK. TOFAN VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	PATKURA /180 /2019 () //
15	BLAPL/0008453/2020	BUBUNA SWAIN VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHIRINGIA /13 /2020 () //
16	BLAPL/0008454/2020	RAJU ROUT @ CHANDAN VS STATE OF ODISHA	SATYA NARAYAN MISHRA VS	BHAWANIPATNA TOWN /214 /2017 () //
17	BLAPL/0008455/2020	RABIN KUMAR MAJHI VS STATE OF ODISHA	ANJAN KU BISWAL VS	KAPTIPADA /103 /2018 () //
18	BLAPL/0008456/2020	MALAYA RANJAN SAGARIA VS STATE OF ODISHA	NEELAKANTHA PANDA VS	MATHILI /182 /2020 () //
19	BLAPL/0008457/2020	TARINI MOHANTY VS STATE OF ODISHA	S.K.MOHANTY VS	KABISURYANAGAR (KODALA) /258 /2018 () //
20	BLAPL/0008458/2020	SIDHANTA MOHANTY VS STATE OF ODISHA	S.K.MOHANTY VS	KABISURYANAGAR (KODALA) /258 /2018 () //
21	BLAPL/0008459/2020	MANAS RANJAN GIRI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	TANGI (KHURDA) /187 /2020 () //
22	BLAPL/0008460/2020	AKSHAY KUMAR CHOUDHURY VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	EOW,BHUBANESWAR /6 /2020 () //
23	BLAPL/0008461/2020	ANIL JHANKAR @ ANILA JHANKAR	PARTHA SARATHI NAYAK	BANTALA /242 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :23/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS STATE OF ODISHA	VS	() //
24	BLAPL/0008462/2020	UDAYANATH SAHOO	AMITAV TRIPATHY	KHANDAPARA /265 /2020
		VS STATE OF ODISHA	VS	() //
25	BLAPL/0008463/2020	RAGHUNATH PRADHAN @ KALIA	BHARAT JALLI	CHANDAPUR /37 /2020
		VS STATE OF ODISHA	VS	() //
26	BLAPL/0008464/2020	TRINATHA MOHAPATRA	S.K. BHANJADEO	KHURDA P.S. /406 /2020
		VS STATE OF ODISHA	VS	() //
27	BLAPL/0008465/2020	NALINIKANTA DASH @ NILAKANTHA DASH MANAS RANJAN PANDA		BALANGA /108 /2020
		VS STATE OF ODISHA	VS	() //
28	BLAPL/0008466/2020	SUDAM SWAIN @ SURESH	JYOTIRMAYA SAHOO	POLASARA PS /13 /2020
		VS STATE OF ODISHA	VS	() //
29	BLAPL/0008467/2020	NIRANJAN GOUDA	BIBHUDA NANDA MOHAPATRA	BADABAZAR /14 /2020
		VS STATE OF ODISHA	VS	() //
30	BLAPL/0008468/2020	DEBADAS BINDHANI	UMAKANTA BARIK	BALLIGUDA /174 /2020
		VS STATE OF ODISHA	VS	() //
31	BLAPL/0008469/2020	MANO@ MANORANJAN @ SATYARANJAN JENA	NARASURAM PANDA	JALESWAR /94 /2019
		VS STATE OF ODISHA	VS	() //
32	BLAPL/0008470/2020	ADITYA NAHAK	S.S.RAY-2	PATTAPUR (ASKA) /138 /2020
		VS STATE OF ORISSA	VS	() //
33	BLAPL/0008471/2020	PUJA @ ANUSAYA @ ANUSUYA SAMAL	V. NARASINGH	DHENKANAL SADAR /469 /2020
		VS STATE OF ODISHA	VS	() //
34	BLAPL/0008472/2020	NIRANJAN KEDIA	MOHENDRA KUMAR MOHAPATRO	MUNIGUDA /131 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :23/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
35	BLAPL/0008473/2020	STATE OF ODISHA BHANJA BARI VS	ANJAN KUMAR BISWAL VS	// SARAT /31 /2020 ()
36	BLAPL/0008474/2020	STATE OF ODISHA NABIN TOM VS	BIBHU PRASAD MOHANTY VS	// JAJPUR ROAD /339 /2020 ()
37	BLAPL/0008475/2020	STATE OF ODISHA SUNIL KUMAR JENA VS	ARIJEET MISHRA VS	// DHARMASALA /265 /2020 ()
38	BLAPL/0008476/2020	STATE OF ORISSA TAPAN KUMAR SATAPATHY VS	ARIJEET MISHRA VS	// MAHILA (BERHAMPUR) /99 /2020 ()
39	BLAPL/0008477/2020	STATE OF ODISHA CHANDAN NAIK @ MAHESWAR VS	ARUN KUMAR BUDHIA VS	// CAPITAL P.S. /318 /2020 ()
40	BLAPL/0008478/2020	STATE OF ODISHA SALAHA @ SWELEHA BIBI VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /313 /2020 ()
41	BLAPL/0008479/2020	STATE OF ODISHA SK. SAFIK @ LADEN VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /310 /2020 ()
42	BLAPL/0008480/2020	STATE OF ODISHA DEEPAK DAS VS	ANIRUDHA DAS VS	// / /0 ()
43	BLAPL/0008481/2020	STATE OF ODISHA GOPABANDHU @ GOPA BEHRA VS	BIBHUDA NDANDA MOHAPATRA VS	// BUGUDA /270 /2020 ()
44	BLAPL/0008482/2020	STATE OF ODISHA ILLYAS KHAN VS	ANIRUDHA DAS VS	// / /0 ()
45	BLAPL/0008483/2020	STATE OF ODISHA KAMLESH VS STATE OF ODISHA	ANIRUDHA DAS VS	// / /0 () //

ORISSA HIGH COURT**FILING REPORT AS ON :23/11/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
46	BLAPL/0008484/2020	RABIN @ RABIN KUMAR JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /221 /2020 () //
47	BLAPL/0008485/2020	DEBARCHAN SUNA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PAIKMAL /118 /2020 () //
48	BLAPL/0008486/2020	SANTOSH KUMAR DEHURY VS STATE OF ODISHA	SATYABHUSAN DAS VS	KEONJHAR SADAR /207 /2020 () //
49	BLAPL/0008487/2020	D. DIPU ACHARY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PURUSHOTTAMPUR /276 /2020 () //
50	BLAPL/0008488/2020	SK.BASAR ALLI VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /410 /2020 () //
51	BLAPL/0008489/2020	SUNADHAR MUDULI VS STATE OF ODISHA	RAMAKANTA PANDA VS	MACHHKUND /75 /2019 () //
52	BLAPL/0008490/2020	PREMALATA GARNAYAK VS STATE OF ODISHA	MANOJ KUMAR AGRAWALLA VS	BANARAPAL /191 /2020 () //
53	BLAPL/0008491/2020	ZAKIR KHAN VS STATE OF ODISHA	ASIT KUMAR JENA VS	BALICHANDRAPUR /150 /2020 () //
54	BLAPL/0008492/2020	T.J MOSHES VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	SINAPALI /182 /2020 () //
55	BLAPL/0008493/2020	HARISH SUNA VS STATE OF ODISHA	A.K.SAHOO VS	TUMUDIBANDHA /67 /2020 () //
56	BLAPL/0008494/2020	KHUTI RAO @ LOKANATH KUMBHAR VS STATE OF ODISHA	ANIRUDHA DAS VS	TITILAGARH /408 /2020 () //
57	BLAPL/0008495/2020	PRADEEP PRADHAN	HARIPAD MOHANTY	G.UNDYAGIRI /89 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :23/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0008496/2020	ANJAN BHAINSA @ MILU	JAGABANDHU SAHU	BUDEN /166 /2020
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0008497/2020	SAIBA RASPEDA	ASIT KUMAR JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0008498/2020	JAGANNATH HARIJAN	UMAKANTA BARIK	UMERKOTE /207 /2020
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0008499/2020	JAGADISH HARIJAN@BABULA	NIHAR RANJAN SAHOO	KHATIGUDA /57 /2020
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0008500/2020	KHIRODRA KETAKI	SUBRATA PANDA	GOLAMUNDA /35 /2018
		VS	VS	()
		STATE OF ORISSA		//
63	BLAPL/0008501/2020	PADMAN HARIJAN	ASIT KU. JENA	/ /0
		VS	VS	()
		STATE OF ORISSA		//
64	BLAPL/0008502/2020	BAUTI @ ASHIS KUMAR MALLIK	ARIJEET MISHRA	KUAKHIA /316 /2019
		VS	VS	()
		STATE OF ORISSA		//
65	BLAPL/0008503/2020	DEEPAK KUMAR BARIK	UDIT RANJAN JENA	EOW,BHUBANESWAR /6 /2019
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0008504/2020	BABU @ BIMAL PRASAD DAS	ASIT KU. JENA	DHARMASALA /410 /2020
		VS	VS	()
		STATE OF ORISSA		//
67	BLAPL/0008505/2020	MD. AMJAD @ MOHAMMAD AMJAD	RAMESH SAHOO	TAISARA /67 /2020
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0008506/2020	TULSI MAJHI	TIRTH KUMAR SAHU	TITILAGARH /422 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :23/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
69	BLAPL/0008507/2020	STATE OF ODISHA PINTU ADHE VS	SAMARENDRA BAHADUR VS	// HEMGIR /125 /2019 ()
70	BLAPL/0008508/2020	STATE OF ODISHA HIMANSHU BEHERA @ FAPU VS	AKSHAYA PANDAY VS	// RAJNAGAR /231 /2020 ()
71	BLAPL/0008509/2020	STATE OF ODISHA SAJAMANI KALET VS	RITURANJAN CHHOTARAY VS	// JHARBANDH /107 /2019 ()
72	BLAPL/0008510/2020	STATE OF ORISSA RAMA CHANDRA MALLICK @ KANHAR @ RAMAKANT KANHAR VS	SUKANT KANHAR VS	// TIKABALI /90 /2008 ()
73	BLAPL/0008511/2020	STATE OF ODISHA GOPABANDHU DIGAL VS	SATYABRATA PANDA VS	// K.NUAGOAN /53 /2020 ()
74	BLAPL/0008512/2020	STATE OF ODISHA BHAGABAN MURMU VS	ANJAN KU. BISWAL VS	// JHARPOKHARIA /174 /2020 ()
75	BLAPL/0008513/2020	STATE OF ORISSA BINOD CHANDRA DIGAL VS	B.K.NAYAK VS	// G.UNDYAGIRI /89 /2020 ()
76	BLAPL/0008514/2020	STATE OF ODISHA SHIVARAM SA VS	MANAS CHAND VS	// GOLAMUNDA /139 /2020 ()
77	BLAPL/0008515/2020	STATE OF ODISHA SK. AJIMULLA @ AZU VS	B.K.NAYAK VS	// GOP /47 /2007 ()
78	BLAPL/0008516/2020	STATE OF ORISSAA BABAJI CHARAN SAHOO VS	ARIJEET MISHRA VS	// BADAGODA P.S. /308 /2020 ()
79	BLAPL/0008517/2020	STATE OF ODISHA ZAKIR KHAN VS STATE OF ORISSA	ASIT KU. JENA VS	// DHARMASALA /410 /2020 () //

ORISSA HIGH COURT

FILING REPORT AS ON :23/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
80	BLAPL/0008518/2020	LANGU @ NANDU SRIVASTAV @ JITENDRA SRIVASTAV	SRIVASTAV KUMAR BUDHIA	UDITNAGAR /152 /2017
		VS	VS	()
		STATE OF ODISHA		//
81	BLAPL/0008519/2020	KANHA @ JUBARAJ BEHERA	R.K.SAMANTASINGHAR	ADVA /65 /2020
		VS	VS	()
		STATE OF ODISHA		//
82	BLAPL/0008520/2020	PARAMJIT SAGARIA @ LIPU	SURYA KANTA DWIBEDI	KHATIGUDA /58 /2020
		VS	VS	()
		STATE OF ORISSA		//
83	BLAPL/0008521/2020	PRAMOD KUMAR NAYAK @ NAIK	KURESH PRASAD DASH	BHANJANAGAR /540 /2020
		VS	VS	()
		STATE OF ODISHA		//
84	BLAPL/0008522/2020	MAMULI PRADHAN	AMIT KUMAR NATH	BANTALA /233 /2018
		VS	VS	()
		STATE OF ODISHA		//
85	BLAPL/0008523/2020	RAJKISHORE RANA	SURYA KANTA DWIBEDI	KANTAMAL /51 /2020
		VS	VS	()
		STATE OF ORISSA		//
86	BLAPL/0008524/2020	ASHOK MOHANTA @ ASHOK KUMAR MOHANTA	SAMPRIT KUMAR MOHANTA	UDALA /94 /2020
		VS	VS	()
		STATE OF ODISHA		//
87	BLAPL/0008525/2020	SHANKAR PANDEY	MANAS CHAND	MURIBAHAL /49 /2019
		VS	VS	()
		STATE OF ODISHA		//
88	BLAPL/0008526/2020	RAJENDRA BADHEI	JAGABANDHU SAHU	BUDEN /166 /2020
		VS	VS	()
		STATE OF ODISHA		//
89	CMAPL/0000254/2020	SUDAM SAHU	ADV	//
		VS	VS	()
		KUNTALA SAHU		//
90	CMP/0000636/2020	ALEKHA BARIK	SHISHIR KUMAR SWAIN	//
		VS	VS	
		NIMAIN CHARAN BARIK		DISTRICT & SESSIONS JUDGE,JAGATSINGHPUR(Jagatsinghapur *)
		MANORANJAN DHAL	DEBASIS NAYAK	Fao/0000015/2020
91	CMP/0000637/2020			//

ORISSA HIGH COURT

FILING REPORT AS ON :23/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
92	CMP/0000638/2020	ARATI PANDA GOBINDA CHANDRA BORD	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
93	CMP/0000639/2020	BHABANISANKAR DEY TRINATH MOHANTY	PRATAP KUMAR MOHANTY	//
		VS	VS	0
94	CMP/0000640/2020	KANAKALATA DEI NAVYA PATRA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
95	CMP/0000641/2020	ULLASH CHANDRA PATTANAIK AJAYA KUMAR MOHANTA	KAUSHIK SWAIN	//
		VS	VS	0
96	CONTC/0005240/2020	STATE OF ODISHA SARATENDU SEKHAR PATTNAIK	ADV	//
		VS	VS	0
97	CONTC/0005241/2020	THE PRINCIPAL SECRETARY TO GOVT, EXCISE DEPARTMENT GURU @ GURUCHARAN BANKIRA @ MUNDASATRUGHNA DASH (A)		//
		VS	VS	0
98	CONTC/0005242/2020	MADHUSUDHAN PADHI GHANASHYAMA SAHOO	SATRUGHNA DASH(A)	//
		VS	VS	0
99	CONTC/0005243/2020	NIHARIKA NAYAK SURENDRANATH MOHAPATRA	ADV	//
		VS	VS	0
100	CONTC/0005244/2020	CHITTARANJAN PATRA SUDARSAN NAYAK	ADV	//
		VS	VS	0
101	CONTC/0005245/2020	CHITTARANJAN PATRA PRASANTA KUMAR MUNI	ADV	//
		VS	VS	0
102	CONTC/0005246/2020	CHITTARANJAN PATRA BASISTA NAG	ADV	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :23/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
103	CONTC/0005247/2020	VISHNU PADA SETHI NAMITABALA SWAIN VS	ADV VS	// // 0
104	CONTC/0005248/2020	ABHAY, I.P.S SK.SANAULLA VS	ADV VS	// // 0
105	CONTC/0005249/2020	SANDIP TRIPATHY PARSURAM DALAI VS	MANORANJAN NAYAK VS	// // 0
106	CONTC/0005250/2020	SATYABRATA SAHU DR. CHITTARANJAN DAS VS	ADV VS	// // 0
107	CONTC/0005251/2020	SASWAT MISHRA DURLLAV CHARAN MOHANTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
108	CONTC/0005252/2020	BISHNUPADA SETHY DHRUBANANDA GHADEI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
109	CONTC/0005253/2020	BISHNUPADA SETHY ANIRUDHA PANDA VS	ADV VS	// // 0
110	CONTC/0005254/2020	SATYABRATA SAHU ARJUNA JENA VS	S.C.SAMANTARAY VS	// // 0
111	CONTC/0005255/2020	ASHWINI MISHRA INTERNATIONAL SOCIETY OF KRISHNA CONSERVATION SOCIETY (RSCC) VS	ADV VS	// // 0
112	CONTC/0005256/2020	BALBANT SINGH DUKHISHYAM PATANAIAK VS	ADV VS	// // 0
113	CONTC/0005257/2020	DEO RANJAN SINGH PRAFULLA KUMAR PADHY VS	ADV VS	// // 0
		DEO RANJAN SINGH		//

ORISSA HIGH COURT**FILING REPORT AS ON :23/11/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
114	CONTC/0005258/2020	ASWINI KUMAR PADHY VS DEO RANJAN SINGH	ADV VS	// 0 //
115	CONTC/0005259/2020	RABINDRA KUMAR NAYAK VS DEO RANJAN SINGH	ADV VS	// 0 //
116	CONTC/0005260/2020	AMARENDRA KUMAR RATH VS LAXMAN BHOI	ADV VS	// 0 //
117	CONTC/0005261/2020	RAMESH CHANDRA KARAN VS ARCHANA PATTNAIK	ADV VS	// 0 //
118	CONTC/0005262/2020	SWOTI SEBAK KSHUDRA BYABASAI SANGHA VS PREM CHAND CHOUDHARY	ADV VS	// 0 //
119	CONTC/0005263/2020	JITENDRA KUMAR SAHOO VS PREM CHAND CHOUDHARY	ADV VS	// 0 //
120	CONTC/0005264/2020	KUSHADHWAJA PARIDA VS DEORANJAN KUMAR SINGH	RAJJEET ROY VS	// 0 //
121	CONTC/0005265/2020	PRATAP KUMAR SINGHA VS ASHWINI MISHRA	ADV VS	// 0 //
122	CONTC/0005266/2020	NILAKANTHA MISHRA VS SATYABRATA SAHOO	ADV VS	// 0 //
123	CONTC/0005267/2020	JAGANNATH MAHAKUDA VS P.K.MOHAPATRA	ADV VS	// 0 //
124	CONTC/0005268/2020	PRAKASH KUMAR MOHAPATRA VS SWATILEKHA DAS	ADV VS	// 0 //
125	CONTC/0005269/2020	GOBARDHAN SWAIN	ADV	//

ORISSA HIGH COURT

FILING REPORT AS ON :23/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		CHITRA ARUMUNGAM		//
126	CONTC/0005270/2020	GEETA BAL	ADV	//
		VS	VS	0
		SATYABRATA SAHOO		//
127	CONTC/0005271/2020	DURGESHNANDINI MOHAPATRA	ADV	//
		VS	VS	0
		SATYABRATA SAHOO		//
128	CONTC/0005272/2020	ANITA SAMANTARAY	ADV	//
		VS	VS	0
		SATYABRATA SAHOO		//
129	CONTC/0005273/2020	SK. ABID HUSSEIN	ADV	//
		VS	VS	0
		RAJIV KUMAR		//
130	CONTC/0005274/2020	SUNIL KUMAR PARIDA	A.PATTANAİK	//
		VS	VS	0
		BISHNUPADA SETHI		//
131	CONTC/0005275/2020	PRASANTA KUMAR DAS	A.PATTANAİK	//
		VS	VS	0
		ANUPAMA JAMES		//
132	CONTC/0005276/2020	BHAGYADHAR SAHOO	AUROBINDA SAHOO	//
		VS	VS	0
		SATYABRATA SAHOO		//
133	CONTC/0005277/2020	BHIKARI CHARAN PANDA	AUROBINDA SAHOO	//
		VS	VS	0
		SATYABRATA SAHOO		//
134	CONTC/0005278/2020	GOKUL CHANDRA MOHANTY	AUROBINDA SAHOO	//
		VS	VS	0
		SATYABRATA SAHOO		//
135	CONTC/0005279/2020	DASHARATHA SAHU	ADV	//
		VS	VS	0
		SATYABRATA SAHOO		//
136	CONTC/0005280/2020	JAYARAM SAHU	ADV	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :23/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
137	CONTC/0005281/2020	SATYABRATA SAHOO RAMANCHAL DEHURY VS DR. USHA TITUS	ADV VS	// // 0 //
138	CONTC/0005282/2020	SARAT CHANDRA RATHA VS SATYABRATA SAHOO	ADV VS	// 0 //
139	CONTC/0005283/2020	NARAYANA MAHAPATRA VS SATYABRATA SAHOO	ADV VS	// 0 //
140	CONTC/0005284/2020	PITABAS PRAHARAJ VS SATYABRATA SAHOO	ADV VS	// 0 //
141	CONTC/0005285/2020	PRAMOD KISHORE SARANGI VS SATYABRATA SAHOO	ADV VS	// 0 //
142	CONTC/0005286/2020	RANJAN KUMAR SAMAL VS SATYABRATA SAHOO	ADV VS	// 0 //
143	CONTC/0005287/2020	K.NAGA RAJU VS MAKARANDA BEURA	BIKRAM CHANDRA GHADEI VS	// 0 //
144	CONTC/0005288/2020	HRUDA RANJAN KHOSLA VS MAKARANDA BEURA	BIKRAM CHANDRA GHADEI VS	// 0 //
145	CONTC/0005289/2020	G.DURGA PRASAD VS CHIEF DISTRICT MEDICAL OFFICER, KORAPUT	BIKRAM CHANDRA GHADEI VS	// 0 //
146	CONTC/0005290/2020	SANATAN SAHOO VS MAKARANDA BEURA	BIKRAM CHANDRA GHADEI VS	// 0 //
147	CONTC/0005291/2020	GOVINDA MISHRA VS CHIEF DISTRICT MEDICAL OFFICER, KORAPUT	BIKRAM CHANDRA GHADEI VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :23/11/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	CONTC/0005292/2020	SANJIT CHANDRO VS MAKARANDA BEURA	BIKRAM CHANDRA GHADEI VS	// 0 //
149	CONTC/0005293/2020	SUSANTA KUMAR HARIJAN VS MAKARANDA BEURA	BIKRAM CHANDRA GHADEI VS	// 0 //
150	CONTC/0005294/2020	S.SRINIVAS VS CHIEF DISTRICT MEDICAL OFFICER	BIKRAM CHANDRA GHADEI VS	// 0 //
151	CONTC/0005295/2020	AMRUT KUMAR SAHOO VS MAKARANDA BEURA	BIKRAM CHANDRA GHADEI VS	// 0 //
152	CONTC/0005296/2020	B.BHASKAR RAO VS MAKARANDA BEURA	BIKRAM CHANDRA GHADEI VS	// 0 //
153	CONTC/0005297/2020	SUBHRAJIT KHORA VS MAKARANDA BEURA	BIKRAM CHANDRA GHADEI VS	// 0 //
154	CONTC/0005298/2020	TRIPATI SASMAL VS MAKARANDA BEURA	BIKRAM CHANDRA GHADEI VS	// 0 //
155	CONTC/0005299/2020	MANOJ KUMAR SASMAL VS MAKARANDA BEURA	BIKRAM CHANDRA GHADEI VS	// 0 //
156	CONTC/0005300/2020	SANTOSH KUMAR PATRO VS MAKARANDA BEURA	BIKRAM CHANDRA GHADEI VS	// 0 //
157	CONTC/0005301/2020	BIPIN MAJHI VS MAKARANDA BEURA	BIKRAM CHANDRA GHADEI VS	// 0 //
158	CONTC/0005302/2020	AMULYA KUMAR BISOYI VS MAKARANDA BEURA	BIKRAM CHANDRA GHADEI VS	// 0 //
159	CONTC/0005303/2020	HARIHARA PATI	BIKRAM CHANDRA GHADEI	//

ORISSA HIGH COURT

FILING REPORT AS ON :23/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		MAKARANDA BEURA		//
160	CONTC/0005304/2020	CHINMAYA KUMAR PANDA	BIKRAM CHANDRA GHADEI	//
		VS	VS	()
		MAKARANDA BEURA		//
161	CONTC/0005305/2020	MINAKETAN DHOBA	BIKRAM CHANDRA GHADEI	//
		VS	VS	()
		MAKARANDA BEURA		//
162	CONTC/0005306/2020	RABI CHANDRA GOUDA	BIKRAM CHANDRA GHADEI	//
		VS	VS	()
		MAKARANDA BEURA		//
163	CONTC/0005307/2020	PRAKASH CH.SAHU	BIKRAM CHANDRA GHADEI	//
		VS	VS	()
		MAKARANDA BEURA		//
164	CONTC/0005308/2020	NIRMAL KUMAR PANDA	BIKRAM CHANDRA GHADEI	//
		VS	VS	()
		MAKARANDA BEURA		//
165	CONTC/0005309/2020	GHASI NAYAK	BIKRAM CHANDRA GHADEI	//
		VS	VS	()
		MAKARANDA BEURA		//
166	CONTC/0005310/2020	SK.KAMAR KHADIM	ADV	//
		VS	VS	()
		SUBRAT SAHOO		//
167	CONTC/0005311/2020	MANOJ KUMAR MANDAL	ADV	//
		VS	VS	()
		SURENDRA KUMAR		//
168	CRLA/0000592/2020	BIBEK @ MD. SAHIL AHMAD	BISWARANJAN DALAI	KUTRA /11 /2020
		VS	VS	()
		STATE OF ODISHA		//
169	CRLA/0000593/2020	JAGANNATH PRADHAN @ JAGA	JYOTIRMAYA SAHOO	BUGUDA /271 /2020
		VS	VS	()
		STATE OF ODISHA		//
170	CRLMA/0000149/2020	SANGITA MALAKAR	TUKUNA KUMAR MISHRA	DHARAMGARH /115 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :23/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	CRLMC/0001650/2020	STATE OF ODISHA SUBILA DIGAL VS	JUGAL KISHOR PANDA VS	// / /0 ()
172	CRLMC/0001651/2020	STATE OF ORISSA JAGA @ JAGABANDHU MALLIK VS	MANORANJAN MISHRA VS	// PATTAMUNDAI /243 /2015 ()
173	CRLMC/0001652/2020	STATE OF ORISSA DEBENDRA NATH BEHERA VS	S.K.JOSHI VS	// BHADRAK TOWN /91 /2011 ()
174	CRLMC/0001653/2020	STATE OF ODISHA KHETRABASI DALABEHERA VS	B.BAUG VS	// BARKOTE /162 /2019 ()
175	CRLMC/0001654/2020	STATE OF ODISHA BIJAY KUMAR BEHERA @ TEMPUA VS	PRAVASH CH. JENA VS	// BHOGRAI /187 /2020 ()
176	CRLMP/0001463/2020	STATE OF ODISHA KRUSHNA MURTI SUBUDHI VS	R.N.MISHRA VS	// / /0 ()
177	CRLMP/0001464/2020	STATE OF ORISSA SASMITA SETHI VS	BYOMAKESH TRIPATHY VS	// / /0 ()
178	CRLMP/0001465/2020	STATE OF ODISHA HAREKRUSHNA MALLICK VS	NIRANJAN PANDA VS	// / /0 ()
179	CRLMP/0001466/2020	STATE OF ODISHA ARTHA CHHATRIA VS	PRASANNA KUMAR MISHRA VS	// / /0 ()
180	CRLMP/0001467/2020	STATE OF ODISHA GUNANIDHI PRADHAN VS	SUBASH CHANDRA PUSPALAKA VS	// / /0 ()
181	CRLMP/0001468/2020	THE STATE OF ODISHA ANJU JENA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// / /0 () //

ORISSA HIGH COURT**FILING REPORT AS ON :23/11/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	CRLMP/0001469/2020	SACHINDRA KUMAR MARTHA VS STATE OF ODISHA	R.N.MOHANTY VS	/ /0 0 //
183	CRLMP/0001470/2020	GEETANJALI MALLIK VS STATE OF ORISSA	ARIJEET MISHRA VS	/ /0 0 //
184	CRLMP/0001471/2020	RAKESH AGRAWAL VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //
185	CRLMP/0001472/2020	KABITANJALI NAYAK VS STATE OF ORISSA	SMRUTI RANJAN PATI VS	/ /0 0 //
186	CRLMP/0001473/2020	SUJIT KUMAR MOHANTY VS SONALIKA DAS	LALITENDU MISHRA VS	/ /0 0 //
187	CRLMP/0001474/2020	BIRANCHI SETHI VS STATE OF ODISHA	ARJUN CH.BEHERA VS	/ /0 0 //
188	CRLMP/0001475/2020	DAYANIDHI SWAIN VS STATE OF ODISHA	DR.NIRANJAN SWAIN VS	/ /0 0 //
189	CRLMP/0001476/2020	BHAKTABANDHU NAIK VS STATE OF ORISSA	SURYA KANTA PRADHAN VS	/ /0 0 //
190	CRLMP/0001477/2020	SAUMESH KUMAR MAHARANA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //
191	CRLMP/0001478/2020	PUJANJALI MAJHI VS STATE OF ODISHA	PRAFULLA KU.RATH VS	/ /0 0 //
192	CRLMP/0001479/2020	PRAVATI GIRI VS STATE OF ODISHA	MAITRIJIT MOHANTY VS	/ /0 0 //
193	CRLMP/0001480/2020	T.HEMANTA KUMAR REDDY	MANAS CHAND	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :23/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
194	CRLMP/0001481/2020	SOUMYA PRAKASH MOHANTY	MANAS CHAND	/ /0
		VS	VS	()
		STATE OF ORISSA		//
195	CRLMP/0001482/2020	SEBATI DALEI	JUGAL KISHORE PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
196	CRLREV/0000447/2020	JAGEN MUNDA @ JOGEN MUNDA	RAMAKANTA PRADHAN	RUGUDI /60 /2014
		VS	VS	()
		STATE OF ODISHA		//
197	CRLREV/0000448/2020	MALLI BABANGA	ARIJEET MISHRA	KALINGA NAGAR /115 /2020
		VS	VS	()
		STATE OF ODISHA		//
198	MACA/0000746/2020	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED	COMPANYS LIMITED	//
		VS	VS	()
		RASHMITA NATH		//
199	MACA/0000747/2020	MINI BISWAL @ PRADHAN	PRADEEP KUMAR MISHRA	//
		VS	VS	()
		KAILAS RAY		//
200	MACA/0000748/2020	RAMESH CHANDRA SAHOO	KALPATARU PANIGRAHI	//
		VS	VS	()
		JANARDAN ROUT		//
201	MACA/0000749/2020	ORIENTAL INSURANCE CO.LTD	PRASANTA KUMAR MAHALI	//
		VS	VS	()
		SATYABHAMA SAHOO		//
202	MACA/0000750/2020	ORIENTAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	//
		VS	VS	()
		SAROJINI LENKA		//
203	MACA/0000751/2020	ORIENTAL INSURANCE CO. LTD	PRASANTA KUMAR MAHALI	//
		VS	VS	()
		NIRMALA SWAIN		//
204	MACA/0000752/2020	ORIENTAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	//
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :23/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	MACA/0000753/2020	RUKUNI MEHER SANDEEP PATTNAIK VS	DILLIP KUMAR MOHAPATRA VS	// // 0
206	MACA/0000754/2020	THE DIVISIONAL MANAGER, M/S NEW INDIA ASSURANCE CO.LTD ORIENTAL INSURANCE CO. LTD. VS	SOMNATH ROY VS	// // 0
207	MACA/0000755/2020	SUMAN DEVI THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LIMITED VS	ORIENTAL INSURANCE COMPANY LIMITED VS	// // 0
208	MACA/0000756/2020	DEEPA DASH MANOJ KUMAR PARIJA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
209	MATA/0000106/2020	THE DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD. SNIGDHA DAS VS	PARSURAM PANDA VS	// // 0
210	RSA/0000207/2020	RANJAN KUMAR DAS RADHAKANTA KAR VS	SOUMYA MISHRA VS	// // 0
211	RVWPET/0000332/2020	SUMITRA MAHAPATRA @ MOHANTY RAKESH KUMAR SAHOO VS	S.K.NAYAK 2 VS	// // 0
212	TRP(C)/0000200/2020	DISTRICT JUDGE-CUM-CHAIRMAN GAYATRI PADHAN VS	JAGABANDHU SAHU VS	// // 0
213	TRP(C)/0000201/2020	SUBRAT KUMAR SWAIN RIMA RANI PANDA VS	J.K.KHUNTIA VS	// // 0
214	TRP(C)/0000202/2020	JAYANTA KUMAR SAHOO REBATI AGASTI @ REBATI PANDA VS	ARJUNA CH. BEHERA VS	// // 0
215	WA/0000703/2020	SUBHRAKANTA AGASTI @ SUVRAKANTA AGASTI RAMESH CHANDRA MOHAPATRA VS	GOURIMOHAN RATH VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :23/11/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WA/0000704/2020	HARIA BHOI VS SAKUNTALA SATAPATHY	RAJ KISHORE SWAIN VS	// 0 //
217	WA/0000705/2020	SUBHAS CHANDRA KHUNTIA VS STATE OF ODISHA	SUSIL KUMAR MOHAPATRA VS	// 0 //
218	WA/0000706/2020	PRAVAT KUMAR PANDA VS STATE OF ODISHA	S.N.SHARMA VS	// 0 //
219	WP(C)/0032243/2020	ABDUL KARIM KHAN VS UNION OF INDIA	MALAYA KUMAR MISHRA VS	// 0 //
220	WP(C)/0032244/2020	MIRA MAHEBUB ALLI VS UNION OF INDIA	MALAYA KUMAR MISHRA VS	// 0 //
221	WP(C)/0032245/2020	DIVAKAR ENGINEERING PVT. LTD. VS THE ASST. COMMISSIONER OF INCOME TAX	B.PANDA VS	// 0 //
222	WP(C)/0032246/2020	SUSHANTA KUMAR OJHA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
223	WP(C)/0032247/2020	ANIRUDHA MALLIK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
224	WP(C)/0032248/2020	PRAFULLA KUMAR RATH VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
225	WP(C)/0032249/2020	MANGULI MALIK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
226	WP(C)/0032250/2020	BALI NAIK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
227	WP(C)/0032251/2020	LALIT MOHAN SAHU	BIJAYA KUMAR BEHERA 1	//

ORISSA HIGH COURT

FILING REPORT AS ON :23/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0032252/2020	KANDARP MAHARANA	BIPLAB P.B. BAHALI	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0032253/2020	AMULYA KUMAR JENA	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0032254/2020	MOHIT AGRAWAL	PRABODHA CH. NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0032255/2020	SANTOSH KUMAR MALLIK	SATYA NARAYAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0032256/2020	BANALATA BHUIAN	K.K.PAHIL	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0032257/2020	BISWAJIT ROUT	A.K.BANAL	//
		VS	VS	0
		CHIEF EXECUTIVE OFFICER TATA POWER CENTRAL ODISHA DISTRIBUTION LIMITED		//
234	WP(C)/0032258/2020	NAKULA CHARANA JENA	SATYA NARAYAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0032259/2020	INTERNATIONAL SCHOOL PARENTS FORUM (SISWA)	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0032260/2020	GYANENDRA PRASAD MAHALI	MALAYA KUMAR MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
237	WP(C)/0032261/2020	GUNANIDHI PRADHAN	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0032262/2020	RUNA MAJHI	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :23/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0032263/2020	THE STATE OF ODISHA SIBA NARAYAN DASH VS	BANABIHARI RAY VS	// // ()
240	WP(C)/0032264/2020	STATE OF ODISHA EXECUTIVE ENGINEER (ELECT) WESCO UTILITIES VS	PRASANTA KUMAR TRIPATHY VS	// // ()
241	WP(C)/0032265/2020	DISTRICT CONSUMER DISPUTES REDRESSAL COMMISSION KHETRABASI NAYAK VS	BANABIHARI RAY VS	// // ()
242	WP(C)/0032266/2020	STATE OF ODISHA DR.MANOJ KUMAR PRADHAN VS	SIBA PRASAD SWAIN VS	// // ()
243	WP(C)/0032267/2020	FAKIR MOHAN UNIVERSITY GAYATRI KUMARI MISHRA VS	SURYA NARAYAN BISWAL VS	// // ()
244	WP(C)/0032268/2020	SAPAN KUMAR PANDA SATYABHAMA MOHAPATRA VS	TRILOCHAN PANIGRAHI VS	// // ()
245	WP(C)/0032269/2020	STATE OF ODISHA UGRESAN CHOUDHURY VS	SUBAS CHANDRA DAS VS	// // ()
246	WP(C)/0032270/2020	STATE OF ODISHA NIRANJAN BADI VS	SUBAS CHANDRA DAS VS	// // ()
247	WP(C)/0032271/2020	STATE OF ODISHA NARESH BASTARAY VS	MAHESWAR MOHANTY VS	// // ()
248	WP(C)/0032272/2020	STATE OF ODISHA AJAYA PATANAYAK VS	UPENDRA KUMAR SAMAL VS	// // ()
249	WP(C)/0032273/2020	ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION (IDCO) SURESH CHANDRA BEHERA VS	MAYADHAR MISHRA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :23/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0032274/2020	JUBARAJ MISHRA VS D.I.G.OF POLICE NORTHERN RANGE	GYANA RANJAN SETHI VS	// 0 //
251	WP(C)/0032275/2020	BIJAYA KUMAR PARIDA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
252	WP(C)/0032276/2020	UMESH CHANDRA BEHURA VS OHDC (IDCO)	UPENDRA KUMAR SAMAL VS	// 0 //
253	WP(C)/0032277/2020	M/S.AGRIM MINING (JV) VS MAHANADI COALFIELDS LIMITED	RAJA KU.PATI VS	// 0 //
254	WP(C)/0032278/2020	KRUSHNA CHANDRA PANDA VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
255	WP(C)/0032279/2020	AKSHAYA KUMAR TRIPATHY VS OPTCL	RAJENDRA KRUSHNA BOSE VS	// 0 //
256	WP(C)/0032280/2020	MAHENDRA SAHOO VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
257	WP(C)/0032281/2020	PRAFULLA KUMAR NAIK VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
258	WP(C)/0032282/2020	SAILABALA PANDA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
259	WP(C)/0032283/2020	PRAVAT KUMAR PANDA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY 2 VS	// 0 //
260	WP(C)/0032284/2020	DHANANJAYA DHOBA VS SUB COLLECTOR RAYAGADA	BIRAJA PRASANNA DAS VS	// 0 //
261	WP(C)/0032285/2020	BINOD KUMAR	BIRAJA PRASANNA DAS	//

ORISSA HIGH COURT

FILING REPORT AS ON :23/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0032286/2020	SUDHIR KUMAR MALLICK	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0032287/2020	SAGARIKA PARIDA	GOUTAM MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0032288/2020	PRAVAS KUMAR SAHOO	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0032289/2020	KANDAK KIRAN PATRA @ K.KIRAN PATRA	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0032290/2020	PRATAP KUMAR SETH	HIMANSHU BHUSAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0032291/2020	SANKARSAN MOHAPATRA	RAMANI RANJAN MOHANTY	//
		VS	VS	0
		THE COLLECTOR CUM DISTRICT MAGISTRATE, JAJPUR		//
268	WP(C)/0032292/2020	MANAS RANJAN ROUT	BHARAT KUMAR MISHRA	//
		VS	VS	0
		SECRETARY TO GOVT OF ODISHA		//
269	WP(C)/0032293/2020	ARYADHARA DAS	HIMANSHU BHUSAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0032294/2020	KALYANI SAHOO	HIMANSHU BHUSAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0032295/2020	MAHESWAR BADAJENA	AMLAN SHAKTI PAUL	//
		VS	VS	0
		UNION OF INDIA		//
272	WP(C)/0032296/2020	DWARIKA NARAUAN CHHOTARAY	AMLAN SHAKTI PAUL	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :23/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0032297/2020	UNION OF INDIA VISWANADHAM KANITHI VS	SUPRIYA PATRA VS	// // 0
274	WP(C)/0032298/2020	UNION OF INDIA BINOD SAMAL VS	ASHOK KUMAR ROUT VS	// // 0
275	WP(C)/0032299/2020	UNION OF INDIA SATYAJIT PATTNAIK VS	SUPRIYA PATRA VS	// // 0
276	WP(C)/0032300/2020	UNION OF INDIA M/S. EFC LOGISTICS INDIA PRIVATE LTD. VS	ASHOK KUMAR ROUT VS	// // 0
277	WP(C)/0032301/2020	REGIONAL TRANSPORT OFFICER CHANDIKHOLE M/S.EFC LOGISTICS INDIA PRIVATE LTD. VS	ASHOK KUMAR ROUT VS	// // 0
278	WP(C)/0032302/2020	REGIONAL TRANSPORT OFFICER CHANDIKHOLE TARA PRASAD PATTNAIK VS	SUPRIYA PATRA VS	// // 0
279	WP(C)/0032303/2020	UNION OF INDIA M/S.EFC LOGISTICS INDIA PRIVATE LTD. VS	ASHOK KUMAR ROUT VS	// // 0
280	WP(C)/0032304/2020	REGIONAL TRANSPORT OFFICER CHANDIKHOLE M/S.EFC LOGISTICS INDIA PRIVATE LTD. VS	ASHOK KUMAR ROUT VS	// // 0
281	WP(C)/0032305/2020	REGIONAL TRANSPORT OFFICER CHANDIKHOLE M/S.EFC LOGISTICS INDIA PRIVATE LTD. VS	ASHOK KUMAR ROUT VS	// // 0
282	WP(C)/0032306/2020	REGIONAL TRANSPORT OFFICER CHANDIKHOLE AJAY KUMAR PANDA VS	UDIT RANJAN JENA VS	// // 0
283	WP(C)/0032307/2020	STATE OF ODISHA M/S.EFC LOGISTICS INDIA PRIVATE LTD. VS	ASHOK KUMAR ROUT VS	// // 0
		REGIONAL TRANSPORT OFFICER CHANDIKHOLE		//

ORISSA HIGH COURT**FILING REPORT AS ON :23/11/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0032308/2020	M/S. EFC LOGISTICS INDIA PRIVATE LTD VS REGIONAL TRANSPORT OFFICER CHANDIKHOLE	ASHOK KUMAR ROUT VS	// 0 //
285	WP(C)/0032309/2020	KOTA MURALIDHAR VS UNION OF INDIA	SUPRIYA PATRA VS	// 0 //
286	WP(C)/0032310/2020	M/S.EFC LOGISTICS INDIA PRIVATE LTD VS REGIONAL TRANSPORT OFFICER CHANDIKHOLE	ASHOK KUMAR ROUT VS	// 0 //
287	WP(C)/0032311/2020	M/S.EFC LOGISTICS INDIA PRIVATE LTD VS REGIONAL TRANSPORT OFFICER CHANDIKHOLE	ASHOK KUMAR ROUT VS	// 0 //
288	WP(C)/0032312/2020	MIRZA ZIAUL HAQUE BAIG VS UNION OF INDIA	SUPRIYA PATRA VS	// 0 //
289	WP(C)/0032313/2020	M/S.EFC LOGISTICS INDIA PRIVATE LTD VS REGIONAL TRANSPORT OFFICER CHANDIKHOLE	ASHOK KUMAR ROUT VS	// 0 //
290	WP(C)/0032314/2020	RANJUBALA BEHURA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
291	WP(C)/0032315/2020	M/S.EFC LOGISTICS INDIA PRIVATE LTD VS REGIONAL TRANSPORT OFFICER CHANDIKHOLE	ASHOK KUMAR ROUT VS	// 0 //
292	WP(C)/0032316/2020	M/S.EFC LOGISTICS INDIA PRIVATE LTD VS REGIONAL TRANSPORT OFFICER CHANDIKHOLE	ASHOK KUMAR ROUT VS	// 0 //
293	WP(C)/0032317/2020	M/S.EFC LOGISTICS INDIA PRIVATE LTD. VS REGIONAL TRANSPORT OFFICER CHANDIKHOLE	ASHOK KUMAR ROUT VS	// 0 //
294	WP(C)/0032318/2020	M/S.EFC LOGISTICS INDIA PRIVATE LTD VS REGIONAL TRANSPORT OFFICER CHANDIKHOLE	ASHOK KUMAR ROUT VS	// 0 //
295	WP(C)/0032319/2020	PENUMURTHY RAMA RAO	BIBHUTI BHUSAN MISHRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :23/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0032320/2020	UTKAL KESHARI MOHANTY	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0032321/2020	GUNANIDHI PRADHAN	BIBHUTI BHUSAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0032322/2020	KASTURI NAYAK	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0032323/2020	SUNITA KUMBHAR	UMESH CHANDRA PATNAIK	//
		VS	VS	0
		SANTOSH SUNA		//
300	WP(C)/0032324/2020	BHAGABAN PRADHAN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0032325/2020	ARATI DAS	PRADEEP KUMAR DAS 1	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0032326/2020	RAGHUNATH PRADHAN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0032327/2020	VANAPATI RAVI @ V.RAVI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0032328/2020	NAKUL CHARAN BARAL	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0032329/2020	PRABIR KUMAR PATRA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0032330/2020	PRADYUMNA KUMAR RATH	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :23/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0032331/2020	STATE OF ODISHA AUROBINDO PARIDA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
308	WP(C)/0032332/2020	STATE OF ODISHA LAXMIKANTA BARIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
309	WP(C)/0032333/2020	STATE OF ODISHA KAILASH LIMA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
310	WP(C)/0032334/2020	STATE OF ODISHA PRADEEP KUMAR PANDA VS	B.B.SWAIN VS	// // ()
311	WP(C)/0032335/2020	STATE OF ODISHA N.GOVIND RAJ PATNAIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
312	WP(C)/0032336/2020	STATE OF ODISHA BISWANATH NIMALPURI VS	ANJAN KUMAR BISWAL VS	// // ()
313	WP(C)/0032337/2020	STATE OF ODISHA SHEKH DAYAN VS	DILLIP KUMAR MOHAPATRA VS	// // ()
314	WP(C)/0032338/2020	STATE OF ODISHA DHANANJAYA DHOBA VS	BIRAJA PRASANNA DAS VS	// // ()
315	WP(C)/0032339/2020	SUB COLLECTOR RAYAGADA GOVERNING BODY OF NABAGHAN NAYAK RESIDENTS VS	RESIDENTS OF TUM DAY BOARDING HIGHER SECONDARY SCHOOL, NUAGAON VS	// // ()
316	WP(C)/0032340/2020	STATE OF ODISHA PAYAL PRIYADARSINI DAS VS	L.K.MOHANTY VS	// // ()
317	WP(C)/0032341/2020	STATE OF ODISHA BIGHNARAJ RATH VS	VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :23/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0032342/2020	MINATI BINDHANI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
319	WP(C)/0032343/2020	BASANTA KUMAR ROUT VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
320	WP(C)/0032344/2020	TUTU BISOI VS STATE OF ODISHA	JUGAL KISHOR PANDA VS	// 0 //
321	WP(C)/0032345/2020	KABULI CHARAN NATH VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
322	WP(C)/0032346/2020	NISHIKANTA BISWAL VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
323	WP(C)/0032347/2020	S.C. AND S.T. ELEMENTARY TEACHERS ASSOCIATION VS STATE OF ODISHA	CHANDAN K. ROUT VS	// 0 //
324	WP(C)/0032348/2020	MANJUBALA PANDA VS MANAGING COMMITTEE OF RAICHAND HIGH SCHOOL	SANJIB KUMAR RATH VS	// 0 //
325	WP(C)/0032349/2020	DEVI PRASAD RATH VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
326	WP(C)/0032350/2020	UTTAM KUMAR PRUSTY VS GOVT.OF INDIA	SATYABRATA MOHANTY VS	// 0 //
327	WP(C)/0032351/2020	PRAVAKAR BARIK VS NOTIFIED AREA COUNCIL NIMAPARA	SANJIB SWAIN VS	// 0 //
328	WP(C)/0032352/2020	SIBA NARAYAN NAIK VS STATE OF ODISHA	PRASANTA KU.SATAPATHY VS	// 0 //
329	WP(C)/0032353/2020	TANKADHARA PRADHAN	NIRANJAN MAHARANA	//

ORISSA HIGH COURT

FILING REPORT AS ON :23/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
330	WP(C)/0032354/2020	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL MAHENDRA MAHJI	RANJIT KUMAR LENKA	//
		VS	VS	0
331	WP(C)/0032355/2020	COLLECTOR, CUTTACK PRAVAKAR JENA	K.K.SWAIN	//
		VS	VS	0
332	WP(C)/0032356/2020	STATE OF ODISHA ANUPAMA SAHOO	NIRANJAN MAHARANA	//
		VS	VS	0
333	WP(C)/0032357/2020	MANAGING COMMITTEE OF J.M. GIRLS HIGH SCHOOL, MALISAHI NIKHILA ODISHA BIDYUT SRAMIKA MAHASANIKASH JENA	B.K.SHAH	//
		VS	VS	0
334	WP(C)/0032358/2020	ODISHA ELECTRICITY REGULATORY COMMISSION RAGHUNATH BARIK	DHULIRAM PATTANAYAK	//
		VS	VS	0
335	WP(C)/0032359/2020	STATE OF ODISHA NARAYANA MISHRA	G.K.NANDA	//
		VS	VS	0
336	WP(C)/0032360/2020	STATE OF ODISHA SUBASH CHANDRA DAS	DHURILAM PATTANAYAK	//
		VS	VS	0
337	WP(C)/0032361/2020	STATE OF ODISHA RAMACHANDRA OJHA	SANJIB KUMAR RATH	//
		VS	VS	0
338	WP(C)/0032362/2020	STATE OF ODISHA DAYANIDHI SAHOO	DHULIRAM PATTANAYAK	//
		VS	VS	0
339	WP(C)/0032363/2020	STATE OF ODISHA KISHORE CHANDRA JENA	SANJIB KUMAR RATH	//
		VS	VS	0
340	WP(C)/0032364/2020	STATE OF ODISHA BASANTI JENA	MANAS CHAND	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :23/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0032365/2020	STATE OF ODISHA SHYAMSUNDAR SAHOO VS	SIBA PRASAD MISHRA VS	// // 0
342	WP(C)/0032366/2020	STATE OF ODISHA M/S. NATH ENTERPRISES VS	SIDDHARTHA RAY VS	// // 0
343	WP(C)/0032367/2020	PRINCIPAL COMMISSIONER GST AND CE _x , BBSR BHAKTIPADA MISHRA VS	AKSHAYA PANDEY VS	// // 0
344	WP(C)/0032368/2020	STATE OF ODISHA SANYASI SA VS	ABHAS MOHANTY VS	// // 0
345	WP(C)/0032369/2020	CLAIMS COMMISSION SONU PERIWAL VS	K.MOHAMMAD VS	// // 0
346	WP(C)/0032370/2020	EXECUTIVE ENGINEER ELECTRICALS BALASORE RAHAS DEI VS	SUKANTA KUMAR MISHRA VS	// // 0
347	WP(C)/0032371/2020	STATE OF ODISHA BHIKARI CHARAN SWAIN VS	SUKANTA KUMR MISHRA VS	// // 0
348	WP(C)/0032372/2020	STATE OF ODISHA SCHOOL MANAGING COMMITTEE OF BARAJIPURIA VS	SUKANTA KUMAR MISHRA VS	// // 0
349	WP(C)/0032373/2020	STATE OF ODISHA BINODINI PATRA VS	SUKANTA KUMAR MISHRA VS	// // 0
350	WP(C)/0032374/2020	STATE OF ODISHA TUSHAR KANTA PANDA VS	PRAVAT KUMAR PADHI VS	// // 0
351	WP(C)/0032375/2020	STATE OF ODISHA M/S.OM SHANTI TRADERS VS	PRATIK DASH VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :23/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0032376/2020	DINABANDHU MOHANTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
353	WP(C)/0032377/2020	PROJECT OFFICER, BHARATPUR OPEN CAST PROJECT OF MAHANADI COALFIELDS LTD. VS DARSANI KUMAR SAHOO	SHARMISTHA SAMAL VS	// 0 //
354	WP(C)/0032378/2020	BIPIN BIHARI SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
355	WP(C)/0032379/2020	BALUNKESWAR SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
356	WP(C)/0032380/2020	TRILOCHAN DASH VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
357	WP(C)/0032381/2020	SANJUKTA SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
358	WP(C)/0032382/2020	KULAMANI SAHOO VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
359	WP(C)/0032383/2020	BIRA KISHORE NATH VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
360	WP(C)/0032384/2020	BASANTA KUMAR SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
361	WP(C)/0032385/2020	KEDAR DURIA VS STATE OF ODISHA	KRISHNA CH. DASH VS	// 0 //
362	WP(C)/0032386/2020	BAIJAYANTI SAMANTARAY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
363	WP(C)/0032387/2020	RANJAN KUMAR SAHOO	SHARMISTHA SAMAL	//

ORISSA HIGH COURT

FILING REPORT AS ON :23/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0032388/2020	SUNDARAM FINANCE LTD.	NALINI KANTA DASH	//
		VS	VS	0
		STATE TRANSPORT AUTHORITY		//
365	WP(C)/0032389/2020	SANJUKTA PRADHAN	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0032390/2020	DHIRENDRA KUMAR DAS	SUBRATA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0032391/2020	PURUSOTTAM NAYAK	PRAFULLA KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0032392/2020	SWARNALATA DAS	J.M.PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0032393/2020	BAIDYANATH ROUT	PRAFULLA KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0032394/2020	SANTOSH PATTANAIAK	J.M.PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0032395/2020	SRABAN KUMAR MUKHI	PRABHAT KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0032396/2020	ARUN KUMAR SAHOO	SUMANTA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0032397/2020	MADHUSUDAN DAS	SUMANTA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0032398/2020	S.DAMBURU READY	PRABHAT KUMAR DASH	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :23/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0032399/2020	MANAGING DIRECTOR, ORISSA FOREST DEVELOPMENT CORPORATION JAGABANDHU MAHANTA VS STATE OF ODISHA	SUMANTA KUMAR NAYAK VS	// // 0 //
376	WP(C)/0032400/2020	SARPANCH, LALASINGI GRAM PANCHAYAT VS STATE OF ODISHA	DR. NIRANJAN SWAIN VS	// 0 //
377	WP(C)/0032401/2020	SK.SAFFIRUDDIN VS STATE OF ODISHA	SUMANTA KUMAR NAYAK VS	// 0 //
378	WP(C)/0032402/2020	NARAHARI BEHERA VS TAHASILDAR RASULPUR	J.R.DASH VS	// 0 //
379	WP(C)/0032403/2020	CHANDRA BAG VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
380	WP(C)/0032404/2020	PADMALOCHAN DASH VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	// 0 //
381	WP(C)/0032405/2020	MAHANTA SUKHARAM DAS VS COMMISSIONER OF ENDOWMENT, BBSR	AKSAYA KUMAR BISWAL VS	// 0 //
382	WP(C)/0032406/2020	MADHUSUDAN BEHERA VS STATE OF ODISHA	KRUSHNA CH.DASH VS	// 0 //
383	WP(C)/0032407/2020	AKASHDEEP SINGH VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
384	WP(C)/0032408/2020	JAYA KRUSHNA PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
385	WP(C)/0032409/2020	RADHA MOHAN MOHANTY VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :23/11/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0032410/2020	MURALIDHAR PANDA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
387	WP(C)/0032411/2020	GOURANGA OJHA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
388	WP(C)/0032412/2020	KHAGENDRA PRASAD PANIGRAHI VS THE REGIONAL PROVIDENT FUND COMMISSIONER	TANMAY MISHRA VS	// 0 //
389	WP(C)/0032413/2020	KAMAL LOCHAN DORA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
390	WP(C)/0032414/2020	NANDA KISHORE DALAI VS ACCOUNTANT GENERAL (A AND E), ODISHA	TANMAY MISHRA VS	// 0 //
391	WP(C)/0032415/2020	SANJUKTA SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
392	WP(C)/0032416/2020	CHUDAMANI ROHIDAS VS STATE OF ODISHA	PRAVA RANJAN MISHRA VS	// 0 //
393	WP(C)/0032417/2020	AMULYA KUMAR LENKA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
394	WP(C)/0032418/2020	CHUDAMANI ROHIDAS VS STATE OF ODISHA	PRAVA RANJAN MISHRA VS	// 0 //
395	WP(C)/0032419/2020	BIRA KISHORE NATH VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
396	WP(C)/0032420/2020	SANJUKTA PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
397	WP(C)/0032421/2020	AJIT KUMAR MAJHI	SURYA KANTA PRADHAN	//

ORISSA HIGH COURT

FILING REPORT AS ON :23/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0032422/2020	BALUNKESWAR SAHU	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0032423/2020	BAIJAYANTI SAMANTARAY	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0032424/2020	RANJAN KUMAR SAHOO	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0032425/2020	BASANTA KUMAR SAHU	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0032426/2020	M/S. SARLA MADAN INFRASTRUCTURE PVT. L	NIRANJAN LENKA	//
		VS	VS	0
		DEBTS RECOVERY APPEALATE TRIBUNAL		//
403	WP(C)/0032427/2020	MAHESWAR RATH	SASWAT DAS	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0032428/2020	NARAYAN SAHU	SASWAT DAS	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0032429/2020	AJAGAR KHAN	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0032430/2020	DEEPAK KUMAR BEHERA	SASWAT DAS	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0032431/2020	BRAHMNANDA PARIDA	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0032432/2020	ASHISH RANJAN BARIKI	SASWAT DAS	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :23/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	WP(C)/0032433/2020	STATE OF ODISHA NIBASA PANDA VS	PITAMBAR PANDA VS	// // 0
410	WP(C)/0032434/2020	STATE OF ODISHA SAMITA SWAIN VS	KOUSIK ANANDA GURU VS	// // 0
411	WP(C)/0032435/2020	STATE OF ODISHA RAJU DORA VS	TAPAN KUMAR BISWAL VS	// // 0
412	WP(C)/0032436/2020	STATE OF ODISHA KALPANA NAYAK VS	KOUSIK ANANDA GURU VS	// // 0
413	WP(C)/0032437/2020	STATE OF ODISHA SIMANCHAL PADHAN VS	KRISHNA CHANDRA SAHU VS	// // 0
414	WP(C)/0032438/2020	STATE OF ODISHA LALITMOHAN ROUTRAY VS	ASHOK KUMAR MOHAPATRA 1 VS	// // 0
415	WP(C)/0032439/2020	STATE OF ODISHA ANINDYA KUMAR MOHAPATRA VS	ARUN KUMAR PATRA VS	// // 0
416	WP(C)/0032440/2020	STATE OF ODISHA HIMANSU SEKHAR MOHANTY VS	PRASANTA KUMAR SATAPATHY VS	// // 0
417	WP(C)/0032441/2020	STATE OF ODISHA KESHAB CHANDRA BHARATI VS	RAMESH CHANDRA OJHA VS	// // 0
418	WP(C)/0032442/2020	STATE OF ODISHA SUBASH CHANDRA BEHERA VS	DEBASIS SAHOO VS	// // 0
419	WP(C)/0032443/2020	CHIEF EXECUTIVE OFFICER WESCO BURLA ARUNA KUMAR SWAIN VS	PRASANTA KUMAR SATAPATHY VS	// // 0
		REGISTRAR, ODISHA ADMINISTRATIVE TRIBUNAL, CUTTACK		//

ORISSA HIGH COURT

FILING REPORT AS ON :23/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	WP(C)/0032444/2020	KRUSHAK SANGHA RAIGHAR BLOCK VS UNION OF INDIA	SANTOSH KUMAR KANUNGO VS	// 0 //
421	WP(C)/0032445/2020	PRADIP KUMAR KAR VS STATE OF ODISHA	SMITA RANJAN PATTANAIK VS	// 0 //
422	WP(C)/0032446/2020	GANGADHARA BEHERA VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// 0 //
423	WP(C)/0032447/2020	PRATIVA PANDA VS STATE OF ODISHA	SAMARENDRA PATTNAIK VS	// 0 //
424	WP(C)/0032448/2020	SAMIR KUMAR NAIK VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
425	WP(C)/0032449/2020	MAHAMAYA SATPATHY VS STATE OF ODISHA	SAMARENDRA PATTNAIK VS	// 0 //
426	WP(C)/0032450/2020	SCHOOL MANAGING COMMITTEE (SMC) OF KAKSAPAI VS STATE OF ODISHA	KAKSAPAI GOVT.PRIMARY SCHOOL VS	// 0 //
427	WP(C)/0032451/2020	SURESH CHANDRA PRADHAN VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
428	WP(C)/0032452/2020	RAMESH CHANDRA MAHALIK VS THE PRINCIPAL SECRETARY TO GOVT., STEEL AND MINES DEPTT.	PITAMBAR PANDA VS	// 0 //
429	WP(C)/0032453/2020	BINOD GOCHHAYAT VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
430	WP(C)/0032454/2020	SCHOOL MANAGING COMMITTEE (SMC) OF KASWARI VS STATE OF ODISHA	KASWARI PRIMARY SCHOOL VS	// 0 //
431	WP(C)/0032455/2020	RATNAKAR BEHERA	AUROBINDA SAHOO	//

ORISSA HIGH COURT

FILING REPORT AS ON :23/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0032456/2020	KUNJA BIHARI SETHY	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0032457/2020	KASHINATH PANDA	G.N.MISHRA	//
		VS	VS	0
		THE COMMISSIONER OF ENDOWMENTS, BBSR		//
434	WP(C)/0032458/2020	SRIDHAR SAHOO	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0032459/2020	HIRAN CHANDRA MOHANTA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0032460/2020	PRADEEP KUMAR GIRI	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0032461/2020	RAJESH KUMAR JATI	J.K.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0032462/2020	RABINDRA KUMAR KHUNTIA	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0032463/2020	HARE KRUSHNA DHAL	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0032464/2020	LAXMIKANTA NAYAK	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0032465/2020	SUSANTA KUMAR MOHANTA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0032466/2020	RAMESH CHANDRA PRADHAN	AUROBINDA SAHOO	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :23/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	WP(C)/0032467/2020	STATE OF ODISHA PADMABATI PRADHAN VS	B.K.MOHANTY VS	// // 0
444	WP(C)/0032468/2020	STATE OF ODISHA KRIPA SINDHU KAMILA VS	KAUSHIK SWAIN VS	// // 0
445	WP(C)/0032469/2020	STATE OF ODISHA SANJAYA KUMAR NAYAK VS	AUROBINDA SAHOO VS	// // 0
446	WP(C)/0032470/2020	STATE OF ODISHA KAILASH CHANDRA SAHOO VS	AUROBINDA SAHOO VS	// // 0
447	WP(C)/0032471/2020	STATE OF ODISHA RAGHUNATH SENAPATI VS	AUROBINDA SAHOO VS	// // 0
448	WP(C)/0032472/2020	STATE OF ODISHA AJAYA KUMAR MOHANTA VS	KAUSHIK SWAIN VS	// // 0
449	WP(C)/0032473/2020	STATE OF ODISHA MAHAMMED BABIR @ MD SABEER VS	CHANDRAKANTA NAYAK VS	// // 0
450	WP(C)/0032474/2020	STATE OF ODISHA SATYABRATA MOHANTY VS	AUROBINDA SAHOO VS	// // 0
451	WP(C)/0032475/2020	STATE OF ODISHA SUKLAMBAR GIRI VS	KAUSHIK SWAIN VS	// // 0
452	WP(C)/0032476/2020	STATE OF ODISHA KANAKLATA DEBI VS	AUROBINDA SAHOO VS	// // 0
453	WP(C)/0032477/2020	STATE OF ODISHA HARISH CHANDRA GIRI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :23/11/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	WP(C)/0032478/2020	DEBABRATA PATTANAYAK VS STATE OF ODISHA	MITHUN DAS VS	// 0 //
455	WP(C)/0032479/2020	JUDHISTHIR PARIDA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
456	WP(C)/0032480/2020	SASMITA SENAPATI VS STATE OF ODISHA	ARJUNA CH. BEHERA VS	// 0 //
457	WP(C)/0032481/2020	SARAT KUMAR SWAIN VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
458	WP(C)/0032482/2020	SUDARSHAN SITHA VS STATE OF ODISHA	SANJAY RATH VS	// 0 //
459	WP(C)/0032483/2020	JYOTI PRAKASHA NAYAK VS STATE OF ODISHA	S.K.SANGANERIA VS	// 0 //
460	WP(C)/0032484/2020	KALU CHARAN BEHERA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
461	WP(C)/0032485/2020	JYOTI PRAKASH NAYAK VS STATE OF ODISHA	S.K.SANGANERIA VS	// 0 //
462	WP(C)/0032486/2020	JASOBANTA PASAYAT VS STATE OF ODISHA	BHAGABAT PRASAD RATH VS	// 0 //
463	WP(C)/0032487/2020	PANCHANAN MOHANTY VS MNANAGING DIRECTOR, INDIAN OIL CORPORATION	SUJATA JENA VS	// 0 //
464	WP(C)/0032488/2020	DEBARAJ BEHERA VS STATE OF ODISHA	BHAGABAT PRASAD RATH VS	// 0 //
465	WP(C)/0032489/2020	UPENDRA SWAIN	SUSANTA KUMAR MISHRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :23/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
466	WP(C)/0032490/2020	D.G.OF POLICE, CRPF, CGO COMPLEX DIPANJALI PASAYAT	BHAGABAT PRASAD RATH	//
		VS	VS	()
467	WP(C)/0032491/2020	STATE OF ODISHA BIKASH KUMAR DHAL	BIJAYA KUMAR RAGADA	//
		VS	VS	()
468	WP(C)/0032492/2020	STATE OF ODISHA CHATRUBHUJA BHOI	BHAGABAT PRASAD RATH	//
		VS	VS	()
469	WP(C)/0032493/2020	STATE OF ODISHA NARESH MITTAL	BHAGABAT PRASAD RATH	//
		VS	VS	()
470	WP(C)/0032494/2020	STATE OF ODISHA TRIBIKRAM PRADHAN	BHAGABAT PRASAD RATH	//
		VS	VS	()
471	WP(C)/0032495/2020	STATE OF ODISHA M/S. PASHUPATI ISPAT PVT. LTD	BIBEKANANDA BHUYAN	//
		VS	VS	()
472	WP(C)/0032496/2020	OIIDC GADADHAR PRADHAN	BIBEKANANDA BHUYAN	//
		VS	VS	()
473	WP(C)/0032497/2020	STATE OF ODISHA GANJAM MANPOWER AND SECURITY SERVICES CHA	CHINSA CHANDRA MOHANTY	//
		VS	VS	()
474	WP(C)/0032498/2020	STATE OF ODISHA CHAITANYA SAHU	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	()
475	WPCRL/0000135/2020	STATE OF ODISHA ANUP JENA	PARSURAM PANDA	//0
		VS	VS	()
476	ABLAPL/0014701/2020	STATE OF ORISSA ANANTA NARAYAN DHAL	SARATHI JYOTI MOHANTY	BALICHANDRAPUR /320 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :23/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0014702/2020	STATE OF ODISHA AJAYA KUMAR DAS VS	SARATHI JYOTI MOHANTY VS	// BALICHANDRAPUR /320 /2020 ()
478	ABLAPL/0014703/2020	STATE OF ODISHA BUDATA MOHAN RAO VS	SOUBHAGYA KUMAR DASH VS	// ADVA /119 /2020 ()
479	ABLAPL/0014704/2020	STATE OF ODISHA SANAT DASH VS	AJIT KUMAR ROUT VS	// JHARSUGUDA /824 /2020 ()
480	ABLAPL/0014705/2020	STATE OF ODISHA UPENDRA RATH VS	SATYAJIT MOHAPATRA-2 VS	// KHAIRA /197 /2020 ()
481	ABLAPL/0014706/2020	STATE OF ODISHA BIKRAM KESHARI CHAMPATI VS	RAMANATH ACHARYA VS	// KHURDA P.S. /403 /2020 ()
482	ABLAPL/0014707/2020	STATE OF ODISHA TELA SABAR VS	BIJAYA KUMAR BEHERA VS	// / /0 ()
483	ABLAPL/0014708/2020	STATE OF ODISHA DEEPAK KAMAR VS	BIJAYA KUMAR BEHERA -1 VS	// / /0 ()
484	ABLAPL/0014709/2020	STATE OF ODISHA SASHIKANTA MALIK VS	ASHOK KUMAR SAHOO VS	// RAJKANIKA /246 /2020 ()
485	ABLAPL/0014710/2020	STATE OF ODISHA JADUMANI BEHERA VS	JAYAKRISHNA MOHAPATRA VS	// CHANDABALI /127 /2020 ()
486	ABLAPL/0014711/2020	STATE OF ODISHA SAGAR MALIK VS	JAYAKRISHNA MOHAPATRA VS	// BHADRAK RURAL /605 /2020 ()
487	ABLAPL/0014712/2020	STATE OF ODISHA BAIJAYANT PANDA VS STATE OF ODISHA	DURGA PRASAD NANDA VS	// EOW,BHUBANESWAR /8 /2020 () //

ORISSA HIGH COURT

FILING REPORT AS ON :23/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	ABLAPL/0014713/2020	HRUTESWAR PRADHAN VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	KANDHEIGOLE /198 /2020 () //
489	ABLAPL/0014714/2020	HRUTESWAR PRADHAN VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	KANDHEIGOLE /197 /2020 () //
490	ABLAPL/0014715/2020	HRUTESWAR PRADHAN VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	KANDHEIGOLE /199 /2020 () //
491	ABLAPL/0014716/2020	SHANKAR MAHARI VS STATE OF ODISHA	BISWARANJAN DALAI VS	RAMACHANDI /66 /2020 () //
492	ABLAPL/0014717/2020	SK. RAMJAN MAHAMMAD@ SOBAN VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BONTH /45 /2020 () //
493	ABLAPL/0014718/2020	BHAKTA BANDHU BAGARTY VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	TITILAGARH /387 /2020 () //
494	ABLAPL/0014719/2020	HOSSEIN KHAN VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	DHAMNAGAR /253 /2020 () //
495	ABLAPL/0014720/2020	RIHAN KHAN VS STATE OF ODISHA	CHANDAN MISHRA VS	KHANTAPADA /359 /2020 () //
496	ABLAPL/0014721/2020	DAMODAR SWAIN @ DAMA SWAIN VS STATE OF ODISHA	CHANDAN MISHRA VS	KHANTAPADA /359 /2020 () //
497	ABLAPL/0014722/2020	ADHIR KUMAR JENA @ BANIA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALIAPAL /227 /2020 () //
498	ABLAPL/0014723/2020	SK. NIAZ VS STATE OF ODISHA	CHANDAN MISHRA VS	KHANTAPADA /359 /2020 () //
499	ABLAPL/0014724/2020	BASANTA ROUL @BASANTA KUMAR RAUL	SMRUTI RANJAN MOHAPATRA	HANDAPA /231 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :23/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
500	ABLAPL/0014725/2020	STATE OF ODISHA BASANTI SAHU @ DALI	SATYA NARAYAN MISHRA - 4	// BASUDEVPUR /155 /2020
		VS	VS	()
501	ABLAPL/0014726/2020	STATE OF ODISHA SANJU MALIK @ SANJU LATA MALIK	RABINARAYAN NAYAK	// RAJKANIKA /16 /2020
		VS	VS	()
502	ABLAPL/0014727/2020	STATE OF ODISHA RABINDRA PANDA	ASHOK DAS	// BURLA /569 /2020
		VS	VS	()
503	ABLAPL/0014728/2020	STATE OF ODISHA GAYADHARA BISWAL	SATYA NARAYAN MISHRA - 4	// MARINE KASIA /74 /2020
		VS	VS	()
504	ABLAPL/0014729/2020	STATE OF ODISHA JEMAMANI BEHERA	SATYA NARAYAN MISHRA - 4	// BASTA /263 /2020
		VS	VS	()
505	ABLAPL/0014730/2020	STATE OF ODISHA JAYANTA RATH @ JAYANTA KUMAR RATH	SATYAJIT MOHAPATRA - 2	// KHAIRA /197 /2020
		VS	VS	()
506	ABLAPL/0014731/2020	STATE OF ODISHA KINIL KUMAR MALABIHAR @ MALABIHAR	AMLAN SHAKTI PAUL	// BEGUNIA P.S. /234 /2020
		VS	VS	()
507	ABLAPL/0014732/2020	STATE OF ODISHA PRATAP DAS @ PRATAP CHANDRA DAS	JANGYA PRAKASH PARIDA	// TIRTOL /414 /2020
		VS	VS	()
508	ABLAPL/0014733/2020	STATE OF ODISHA MIRZA NIZAMUDDIN BAIG	UNMESH CHANDRA JENA	// // 0
		VS	VS	()
509	ABLAPL/0014734/2020	UNION OF INDIA (EAST COAST RAILWAY) SHAKTIDHAR MANDAL	SOUMYA RANJAN DAS	// BHOGRAI /223 /2020
		VS	VS	()
510	ABLAPL/0014735/2020	STATE OF ODISHA SAROJ MUKHI	SATYA RANJAN MULIA	// BIKRAMPUR FCI /157 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :23/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	ABLAPL/0014736/2020	STATE OF ODISHA SWAMIJI BAG VS	SOUMYA RANJAN DAS VS	// SECTOR-19 /62 /2018 ()
512	ABLAPL/0014737/2020	STATE OF ODISHA ARBIN @ ARBIN TIRKEY VS	SOUMYA RANJAN DAS VS	// GOVINDPUR /24 /2017 ()
513	ABLAPL/0014738/2020	STATE OF ODISHA SK. KALO @ SK. KALIMUDDIN VS	JAYAKRISHNA MOHAPATRA VS	// DHAMNAGAR /228 /2020 ()
514	ABLAPL/0014739/2020	STATE OF ODISHA LITU BHOI VS	PARTHA SARATHI NAYAK VS	// BANTALA /242 /2020 ()
515	ABLAPL/0014740/2020	STATE OF ODISHA POPAT JALINDAR KADAM VS	DINESH RAY VS	// PURIGHAT /123 /2020 ()
516	ABLAPL/0014741/2020	STATE OF ODISHA SATYANARAYAN @ SATYARANJAN MOHANTY VS	D.N.MISHRA VS	// MURUDA /169 /2020 ()
517	ABLAPL/0014742/2020	STATE OF ODISHA EKAMRA SAHOO VS	S.K.BHANJADEO VS	// KHURDA P.S. /388 /2020 ()
518	ABLAPL/0014743/2020	STATE OF ODISHA AJAY JENA VS	SATYA RANJAN MULIA VS	// MANCHESWAR P.S. /396 /2020 ()
519	ABLAPL/0014744/2020	STATE OF ODISHA SANTOSH KUMAR PARIDA VS	BRUNDABAN ROUT VS	// BOLAGARH P.S. /172 /2020 ()
520	ABLAPL/0014745/2020	STATE OF ODISHA BRAHMA NAIK VS	SALAUDDIN KHAN VS	// COLLIERY /406 /2020 ()
521	ABLAPL/0014746/2020	STATE OF ODISHA KU.KAKALI MIRDHA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// MARINE KASIA /49 /2020 () //

ORISSA HIGH COURT

FILING REPORT AS ON :23/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
522	ABLAPL/0014747/2020	DEEPAK BISI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	BHAWANIPATNA TOWN /268 /2020 () //
523	ABLAPL/0014748/2020	ANITA SWAIN VS STATE OF ODISHA	S.K. BHANJADEO VS	KHURDA SADAR /182 /2020 () //
524	ABLAPL/0014749/2020	BASANTA KUMAR PRADHAN VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	REMUNA /187 /2020 () //
525	ABLAPL/0014750/2020	KALIA GAMANGA VS STATE OF ODISHA	LAMBADARA ACHARI VS	BADAGADA /271 /2019 () //
526	ABLAPL/0014751/2020	DEBAJYOTI KANUNGO VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	TIRTOL /409 /2020 () //
527	ABLAPL/0014752/2020	GITANJALI BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /355 /2020 () //
528	ABLAPL/0014753/2020	SANGRAM MOHARANA @ MAHARANA VS STATE OF ODISHA	S.K.BHANJADEO VS	BALIAPANDA /19 /2020 () //
529	ABLAPL/0014754/2020	JAGA @ JAGAN PATRA VS STATE OF ODISHA	ARUN KUMAR DASH VS	DHENKANAL SADAR /393 /2020 () //
530	ABLAPL/0014755/2020	SIBASTAB GOUDA @ SRIBASTABA GOUDA VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	GOPALPUR /141 /2020 () //
531	ABLAPL/0014756/2020	P.KAMALA VS STATE OF ODISHA	GAYATRI PATRA VS	NABARANGAPUR TOWN /211 /2020 () //
532	ABLAPL/0014757/2020	P.RAMULU RAO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	BADAGODA P.S. /320 /2018 () //
533	ABLAPL/0014758/2020	BRUNDABAN GURU	R.N.MOHANTY	JANKIA P.S. /232 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :23/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
534	ABLAPL/0014759/2020	STATE OF ODISHA SURESH CHANDRA SAHOO	SALAUDDIN KHAN	// SAMAL /221 /2020
		VS	VS	()
535	ABLAPL/0014760/2020	STATE OF ODISHA V.GOURI VARA PRASAD	UMAKANTA BARIK	// RAYAGADA TOWN /262 /2020
		VS	VS	()
536	ABLAPL/0014761/2020	STATE OF ODISHA ARJUNA KUMAR SAMANTARAY	R.N.MOHANTY	// JANKIA P.S. /232 /2020
		VS	VS	()
537	ABLAPL/0014762/2020	STATE OF ODISHA RASMI RANJAN LENKA	SIRISH CHANDRA TRIPATHY	// KRUSHNA PRASAD /19 /2019
		VS	VS	()
538	ABLAPL/0014763/2020	STATE OF ODISHA KISHORE CHANDRA MISHRA	PARTHA SARATHI DAS	// / /0
		VS	VS	()
539	ABLAPL/0014764/2020	STATE OF ODISHA RAJENDRA KUMAR MISHRA	PARTHA SARATHI DAS	// / /0
		VS	VS	()
540	ABLAPL/0014765/2020	STATE OF ODISHA KARNILA HARIJAN	ARIJEET MISHRA	// BORIGUMMA /71 /2019
		VS	VS	()
541	ABLAPL/0014766/2020	STATE OF ORISSA LOKANATH BEHERA @ LALU	R.N.MOHANTY	// CAPITAL P.S. /111 /2020
		VS	VS	()
542	ABLAPL/0014767/2020	STATE OF ODISHA SUNITA DEVI @ SUNITA KHEMKA	ABHISHEK DASH	// RAIRANGPUR TOWN /6 /2018
		VS	VS	()
543	ABLAPL/0014768/2020	STATE OF ODISHA GOURANGA JENA	RAJENDRA KUMAR DASH	// / /0
		VS	VS	()
544	ABLAPL/0014769/2020	STATE OF ODISHA GOKUL CHANDRA MAJHI @ GOKUL MAJHI	GAGAN BIHARI SINGH	// AMPANI /101 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :23/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
545	ABLAPL/0014770/2020	STATE OF ODISHA KALANDI BEHERA VS	JYOTI PRAKASH SAMAL VS	// JODAPADAR /24 /2018 ()
546	ABLAPL/0014771/2020	STATE OF ODISHA PRIYATAM DAS VS	P.R.SINGH VS	// BALIMI /163 /2020 ()
547	ABLAPL/0014772/2020	STATE OF ODISHA HRUSHIKES SETHY VS	PRADEEP KUMAR DAS VS	// ANANDAPUR /164 /2020 ()
548	ABLAPL/0014773/2020	STATE OF ODISHA SUNIL KUMAR GIRI VS	SIVA SANKAR CHAINI VS	// KASAFAL MARINE /15 /2020 ()
549	ABLAPL/0014774/2020	STATE OF ODISHA CHINTU PATRA @ HIMANSU JENA VS	SAPAN KUMAR LENKA VS	// OLATPUR /82 /2020 ()
550	ABLAPL/0014775/2020	STATE OF ODISHA NIHAR RANJAN BHUYAN VS	BANSHIDHAR BAUG VS	// EOW,BHUBANESWAR /8 /2020 ()
551	ABLAPL/0014776/2020	STATE OF ODISHA ASHISH KHARA @ KHORA VS	SMRUTI RANJAN PATI VS	// KORAPUT TOWN /317 /2020 ()
552	ABLAPL/0014777/2020	STATE OF ORISSA SANKAR BEHERA @ SHANKAR VS	TANMAY MISHRA VS	// ADVA /119 /2020 ()
553	ABLAPL/0014778/2020	STATE OF ODISHA DILLU SWAMI VS	ALOK KUMAR PANDA VS	// BARBIL /147 /2020 ()
554	ABLAPL/0014779/2020	STATE OF ODISHA SANTILATA SUTAR VS	PRAFULLA KU. BISWAL VS	// AUL /216 /2020 ()
555	ABLAPL/0014780/2020	STATE OF ODISHA SK AISHAN ALI VS STATE OF ODISHA	LAGNAJIT PATTNAIK VS	// BINJHARPUR /319 /2020 () //

ORISSA HIGH COURT**FILING REPORT AS ON :23/11/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
556	ABLAPL/0014781/2020	BHIMASEN BISWAL @ BISHWALA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	JODA /147 /2020 () //
557	ABLAPL/0014782/2020	RAJU @ RAJENDRA MALIK VS STATE OF ODISHA	PRAFULLA KU. BISWAL VS	AUL /249 /2020 () //
558	ABLAPL/0014783/2020	RABINARAYAN MAJHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
559	ABLAPL/0014784/2020	NIRANJAN NAYAK VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	KHANDAGIRI P.S. /728 /2020 () //
560	ABLAPL/0014785/2020	PABITRA SAHU VS STATE OF ORISSA	J.N.PANDA VS	MUDANPUR RAMPUR /196 /2020 () //
561	ABLAPL/0014786/2020	PRADIP NAYAK VS STATE OF ODISHA	SK. KALIM UDDIN VS	CHAULIAGANJA /408 /2020 () //
562	ABLAPL/0014787/2020	RAJKISHOR SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BHASMA /147 /2020 () //
563	ABLAPL/0014788/2020	NABARANJAN SINGHA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	NILGIRI /371 /2020 () //
564	ABLAPL/0014789/2020	MANOJ DALAI @ DORA VS STATE OF ODISHA	SABYASACHI MISHRA VS	JATNI P.S. /375 /2020 () //
565	ABLAPL/0014790/2020	LITU @ PRABHAT KUMAR DASH VS STATE OF ODISHA	D.K.DAS VS	BALANGA /135 /2020 () //
566	ABLAPL/0014791/2020	JANARDANA BALABANTARAY VS STATE OF ODISHA	B.S.RAYAGURU VS	BEGUNIA P.S. /233 /2020 () //
567	ABLAPL/0014792/2020	REBATI JENA @ DAS	PRAVASH CH. JENA	RAIBANIA /52 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :23/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
568	ABLAPL/0014793/2020	BIJAY DAS	PRAVASH CH. JENA	RAIBANIA /63 /2020
		VS	VS	()
		STATE OF ODISHA		//
569	ABLAPL/0014794/2020	JANMEJAYA PRADHAN	NIRANJAN LENKA	//0
		VS	VS	()
		STATE OF ODISHA		//
570	ABLAPL/0014795/2020	SANGRAM KUMAR NAIK @ SANGRAM NAYAK	PRAVASH CH. JENA	DEOGARH /282 /2020
		VS	VS	()
		STATE OF ODISHA		//
571	ABLAPL/0014796/2020	SARBESWAR MOHAPATRA	R.N.MOHANTY	JODAPADAR /130 /2019
		VS	VS	()
		STATE OF ODISHA		//
572	ABLAPL/0014797/2020	SUMEET SHUKLA	SIDHESWAR MOHANTY	JHARSUGUDA /765 /2020
		VS	VS	()
		STATE OF ODISHA		//
573	ABLAPL/0014798/2020	DEBAKANTA SANDHA	SUSANTA KUMAR BARAL	//0
		VS	VS	()
		STATE OF ODISHA		//
574	ABLAPL/0014799/2020	SALMAN RAJU @ SOLOMN RAJU @ RAJU RAO	SUSANTA KUMAR BARAL	MALGODOWN /223 /2020
		VS	VS	()
		STATE OF ODISHA		//
575	ABLAPL/0014800/2020	AKHILA NAIK @ AKHILA CHANDRA NAIK	PRASANNA KU. PARHI	KARANJIA /226 /2020
		VS	VS	()
		STATE OF ORISSA		//
576	ABLAPL/0014801/2020	PREMALATA RANASINGH	MRITUNJAY BANERJEE	//0
		VS	VS	()
		STATE OF ODISHA		//
577	ABLAPL/0014802/2020	JUGAL CHARAN SANDHA	SUSANTA KUMAR BARAL	//0
		VS	VS	()
		STATE OF ODISHA		//
578	ABLAPL/0014803/2020	RABINDRA TRIPATHY	ARIJEET MISHRA	KARANJIA /236 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :23/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
579	ABLAPL/0014804/2020	STATE OF ORISSA NARAHARI PARIDA VS	PRADEEP KUMAR DAS VS	// NAIKANI-DIHI /57 /2020 ()
580	ABLAPL/0014805/2020	STATE OF ODISHA PRASANTA JENA VS	RANJAN KUMAR ROUT VS	// MARINE PS AT JAMBO /131 /2020 ()
581	ABLAPL/0014806/2020	STATE OF ODISHA ALOK KUMAR DWIBEDY VS	J.K.KHUNTIA VS	// BALASORE SADAR /234 /2020 ()
582	ABLAPL/0014807/2020	STATE OF ORISSA MAHESH KHAITAN @MAHESH AGARWAL@MAHESH KHAITAN SAHU VS	MAHESH KHAITAN SAHU VS	// LAHUNIPADA /141 /2020 ()
583	ABLAPL/0014808/2020	STATE OF ODISHA PRADEEP BEHERA VS	SUNIL KUMAR PANDA VS	// KANTABANIA PS /105 /2020 ()
584	ABLAPL/0014809/2020	STATE OF ODISHA MIRZA NESARUDDIN BAIG VS	UNMESH CHANDRA JENA VS	// PURUNABAZAR /226 /2020 ()
585	ABLAPL/0014810/2020	STATE OF ODISHA BADAL BEHERA @ DIGAL VS	A.K.SAHOO VS	// PHULBANI SADAR /106 /2020 ()
586	ABLAPL/0014811/2020	STATE OF ODISHA MAHI @ MAHESWAR BEHERA VS	SUNIL KUMAR PANDA VS	// KANTABANIA PS /108 /2020 ()
587	ABLAPL/0014812/2020	STATE OF ODISHA PRITISWAR BHOI VS	TAPAN KUMAR SWAIN VS	// GOP /91 /2018 ()
588	ABLAPL/0014813/2020	STATE OF ODISHA PARESH BHOI VS	BHOJARAJ SETH VS	// BARGARH SADAR /320 /2020 ()
589	ABLAPL/0014814/2020	STATE OF ODISHA PRITISWAR BHOI VS STATE OF ODISHA	TAPAN KUMAR SWAIN VS	// GOP /92 /2018 () //

ORISSA HIGH COURT**FILING REPORT AS ON :23/11/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
590	ABLAPL/0014815/2020	SRINIBAS BEHERA VS STATE OF ODISHA	PRADIPTA BEURA VS	KHUNTUNI /154 /2020 () //
591	ABLAPL/0014816/2020	KAUSTUBHA SAHU @ KAUSTUBHA BHOI VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BHATILI /221 /2020 () //
592	ABLAPL/0014817/2020	BIKI AGRAWAL VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BHATILI /220 /2020 () //
593	ABLAPL/0014818/2020	PRAKASH KUMAR ROUT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TALABANIA /168 /2020 () //
594	ABLAPL/0014819/2020	SUNA @ SONA KHOSLA VS STATE OF ODISHA	ARIJEET MISHRA VS	BORIGUMMA /119 /2019 () //
595	ABLAPL/0014820/2020	ASHOK KUMAR NATHA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	MOTANGA /241 /2020 () //
596	ABLAPL/0014821/2020	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	KANDHEIGOLE /199 /2020 () //
597	ABLAPL/0014822/2020	UTTAM MOHANTY VS STATE OF ODISHA	DEBASISH SAMAL VS	REMUNA /186 /2020 () //
598	ABLAPL/0014823/2020	BHARAT MALIK VS STATE OF ODISHA	A.PATTANAİK VS	PATTAMUNDAI /50 /2020 () //
599	ABLAPL/0014824/2020	DINABANDHU PADIARY VS STATE OF ODISHA	A.PATTANAİK VS	/ /0 () //
600	ABLAPL/0014825/2020	BULU KHAN VS STATE OF ODISHA	A.PATTANAİK VS	GANIA /25 /2018 () //
601	ABLAPL/0014826/2020	NASIM UDDIN KHAN	ARUN KUMAR BUDHIA	KANDHEIGOLE /198 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :23/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
602	ABLAPL/0014827/2020	STATE OF ODISHA PRAHALLAD SAHU	AMIT KUMAR NATH	// / /0
		VS	VS	()
603	ABLAPL/0014828/2020	STATE OF ODISHA SK. JAMRUDDIN	MD. G. MADANI	// BASUDEVPUR /303 /2020
		VS	VS	()
604	ABLAPL/0014829/2020	STATE OF ODISHA ASHESH KUMAR MOHAPATRA @ ASHISH MOHAPATRA	SHANTANU KUMAR MISHRA	// BARIPADA TOWN /698 /2020
		VS	VS	()
605	ABLAPL/0014830/2020	STATE OF ODISHA BICHI @ MANOJ BEHERA	PRADIPTA BEURA	// DHENKANAL SADAR /403 /2020
		VS	VS	()
606	ABLAPL/0014831/2020	STATE OF ODISHA PRAKASH BEMAL	MANAS CHAND	// JUNAGARH /39 /2019
		VS	VS	()
607	ABLAPL/0014832/2020	STATE OF ODISHA BASANTA KUMAR RATH @ PRAMOD	B.S.RAYAGURU	// NAYAGARH SADAR /170 /2020
		VS	VS	()
608	ABLAPL/0014833/2020	STATE OF ODISHA DEBABRATA SETHI	ARUN KUMAR BUDHIA	// KANDHEIGOLE /197 /2020
		VS	VS	()
609	WPC(OAC)/0000047/2013	STATE OF ODISHA BIJOY KUMAR SWAIN	M/S.B.S.TRIPATHY 1	// / /
		VS	VS	()
610	WPC(OAC)/0000355/2018	STATE OF ODISHA JOGINATH KHATEI	M/S.MANMAYA KUMAR DASH	// / /
		VS	VS	()
611	WPC(OAC)/0001241/2018	STATE OF ODISHA BISWA BHUSAN MOHANTY	M/S.SIDHESWAR MALLIK	// / /
		VS	VS	()
612	WPC(OAC)/0001258/2016	STATE OF ODISHA BHARATI JENA	M/S.MANMAYA KUMAR DASH	// / /
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :23/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
613	WPC(OAC)/0003492/2017	STATE OF ODISHA BISWABASU SETH VS STATE OF ODISHA	M/S.BHOJARAJ SETH VS	// // () //

ORISSA HIGH COURT

MISC CASES FILED on :23/11/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	19/2020 SAO/19/2006	SANATAN PARIDA-MP	M/S.UPENDRA KR. SAMAL
2	20/2020 FA/294/1995	MOTILAL-MP	M/S.R.K.MOHAPATRA
3	20/2020 SAO/19/2006	SANATAN PARIDA-MP	M/S.UPENDRA KR. SAMAL
4	21/2020 FA/294/1995	MOTILAL-MP	M/S.R.K.MOHAPATRA
5	22/2020 FA/294/1995	MOTILAL-MP	M/S.R.K.MOHAPATRA
6	33/2020 WPCRL/68/2020	GOPAL PATTNAIK @ GOPAL KRUSHNA PATTNAIK-MP	JAYADEBA BEHERA
7	124/2020 MATA/106/2020	SNIGDHA DAS-MP	PARSURAM PANDA
8	125/2020 MATA/106/2020	SNIGDHA DAS-MP	PARSURAM PANDA
9	196/2020 TRP(C)/200/2020	GAYATRI PADHAN-MP	JAGABANDHU SAHU
10	197/2020 TRP(C)/201/2020	RIMA RANI PANDA-MP	J.K.KHUNTIA
11	197/2020 WPC(OAC)/3527/2016	SUBRAT KUMAR SAHOO-MP	M/S.USHARANI PADHI, M/S.K.K.SWAIN
12	198/2020 TRP(C)/202/2020	REBATI AGASTI @ REBATI PANDA-MP	ARJUNA CH. BEHERA
13	198/2020 WPC(OAC)/3526/2016	PRIYA RANJAN BARIK-MP	M/S.USHA RANI PADHI,M/S.K.K.SWAIN
14	204/2020 RPFAM/88/2020	RABINDRA NATH DAS-MP	PRABIR KUMAR RAY
15	205/2020 RPFAM/29/2014	SUREN PATTANAIAK-MP	M/S.RAM PR.MOHAPATRA
16	211/2020 CRLMP/1295/2020	DEEPAK KUMAR ROUT-MP	BIBHU PRASAD DAS
17	212/2020 CRLMP/1473/2020	SUJIT KUMAR MOHANTY-MP	LALITENDU MISHRA
18	225/2020 CONTC/5241/2020	GURU @ GURUCHARAN BANKIRA @ MUNDA-MP	SATRUGHNA DASH (A)
19	226/2020 CONTC/3583/2020	M/S.BANSAL INFRA PROJECTS PVT.LTD-MP	ADV
20	227/2020 CONTC/3667/2020	M/S.ORIENT CONSTRUCTIONS PVT.LTD.-MP	ADV.
21	228/2020 CONTC/3669/2020	B K D INFRASTRUCTURE PVT.LTD.-MP	ADV.
22	465/2020 RSA/207/2020	RADHAKANTA KAR-MP	SOUMYA MISHRA
23	466/2020 RSA/207/2020	RADHAKANTA KAR-MP	SOUMYA MISHRA
24	467/2020 RSA/183/2014	FAKIRA MALLIK-MP	M/S.N.K.SAHU
25	511/2020 CRLREV/447/2020	JAGEN MUNDA @ JOGEN MUNDA-MP	RAMAKANTA PRADHAN
26	512/2020	HEMAGINI BEHERA-MP	B.S.DASPARIDA

27	CRLREV/194/2020 526/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
28	RVWPET/330/2020 527/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
29	RVWPET/330/2020 528/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
30	RVWPET/330/2020 529/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
31	RVWPET/330/2020 530/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
32	RVWPET/331/2020 531/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
33	RVWPET/331/2020 532/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
34	RVWPET/331/2020 533/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
35	624/2020 CMP/349/2020	PREMACHAND NAIK-MP	PRAFULLA KUMAR RATH
36	625/2020 CMP/683/2018	SANJUKTA DAS-MP	M/S.BHAWANI SANKAR PANIGRAHI
37	626/2020 CMP/636/2020	ALEKHA BARIK-MP	SHISHIR KUMAR SWAIN
38	627/2020 CMP/638/2020	GOBINDA CHANDRA BORD-MP	BIRAJA PRASANNA SATAPATHY
39	628/2020 CMP/639/2020	TRINATH MOHANTY-MP	PRATAP KUMAR MOHANTY
40	629/2020 CMP/640/2020	NAVYA PATRA-MP	BIRAJA PRASANNA SATAPATHY
41	721/2020 FAO/608/2020	SAFIKUL MANDAL-MP	SATYABRATA MOHANTY
42	722/2020 FAO/607/2020	MAHADEB JENA-MP	SATYABRATA MOHANTY
43	723/2020 FAO/682/2019	AMARENDRA BARIK-MP	M/S.B.N.SAMANTARAY
44	724/2020 FAO/196/2019	D.M.,NATIONAL INSURANCE CO.LTD.-MP	M/S D.K. MOHAPATRA, A.K. PANDEY, S.K. MANDAL
45	725/2020 FAO/603/2020	CLAIM MANAGER, M/S. FUTURE GENERAL INSURANCE CO.LTD.	ADAM MUKHAN
46	1100/2020 ABLAPL/12536/2020	SUDHANSU KUMAR NAYAK-MP	RAJENDRA NARAYAN ROUT
47	1121/2020 CRLMC/1651/2020	JAGA @ JAGABANDHU MALLIK-MP	MANORANJAN MISHRA
48	1122/2020 CRLMC/1654/2020	BIJAY KUMAR BEHERA @ TEMPUPA-MP	PRAVASH CH. JENA
49	1142/2020 BLAPL/8460/2020	AKSHAY KUMAR CHOUDHURY-MP	ASHOK KUMAR PANIGRAHI
50	1143/2020 BLAPL/8471/2020	PUJA @ ANUSAYA @ ANUSUYA SAMAL-MP	V. NARASINGH
51	1143/2020 CRLA/231/2018	KULU BHUYAN-MP	M/S.ASOK MOHANTY
52	1144/2020 CRLA/483/2017	ALEKHA SWAIN-MP	ARJUNA CHARANA BEHERA
53	1145/2020 CRLA/709/2017	BALAKRUSHNA PANDA-MP	M/S.GOPINATH PADHI
54	1146/2020 BLAPL/6412/2020	NILADRI BHUSAN SWAIN-MP	JAYADEBA BEHERA
55	1146/2020 CRLA/529/2016	DILIP SAHU-MP	M/S.SMRUTI RANJAN MOHAPATRA
56	1147/2020 BLAPL/5908/2020	PRAMOD KUMAR BEHERA @ NANDA-MP	LAXMI CHARAN BEHERA
57	1148/2020 BLAPL/7294/2020	SAJAN KHAN-MP	AMULYA RATNA PANDA

58	1149/2020 BLAPL/3036/2020	BABULA NAIK-MP	S.K.MOHANTY
59	1150/2020 BLAPL/6524/2020	NIMESH MOHANTY-MP	SIDHARTH PRASAD DAS
60	1151/2020 BLAPL/214/2020	PRASANT KUMAR SAHOO-MP	L.N.RAYATSINGH
61	1153/2020 BLAPL/9240/2019	JUEL SENAPATI-MP	S.K.JOSHI
62	1300/2020 MACA/746/2020	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED-MP	SAITEJ ALI
63	1301/2020 MACA/747/2020	MINI BISWAL @ PRADHAN-MP	PRADEEP KUMAR MISHRA
64	1302/2020 MACA/748/2020	RAMESH CHANDRA SAHOO-MP	KALPATARU PANIGRAHI
65	1303/2020 MACA/749/2020	ORIENTAL INSURANCE CO.LTD-MP	PRASANTA KUMAR MAHALI
66	1304/2020 MACA/750/2020	ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
67	1305/2020 MACA/751/2020	ORIENTAL INSURANCE CO. LTD-MP	PRASANTA KUMAR MAHALI
68	1306/2020 MACA/752/2020	ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
69	1307/2020 MACA/753/2020	SANDEEP PATTNAIK-MP	DILLIP KUMAR MOHAPATRA
70	1308/2020 MACA/753/2020	SANDEEP PATTNAIK-MP	DILLIP KUMAR MOHAPATRA
71	1309/2020 MACA/753/2020	SANDEEP PATTNAIK-MP	DILLIP KUMAR MOHAPATRA
72	1310/2020 MACA/754/2020	ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
73	1311/2020 MACA/755/2020	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LIMITED-MP	MANJUL KUMAR
74	1312/2020 MACA/756/2020	MANOJ KUMAR PARIJA-MP	DILLIP KUMAR MOHAPATRA
75	1313/2020 MACA/756/2020	MANOJ KUMAR PARIJA-MP	DILLIP KUMAR MOHAPATRA
76	1314/2020 MACA/756/2020	MANOJ KUMAR PARIJA-MP	DILLIP KUMAR MOHAPATRA
77	1315/2020 MACA/364/2020	THE DIVISIONAL MANAGER,M/S. NEW INDIA ASSURANCE COMPANY LIMITED-MP	ANURAG KUMAR
78	1316/2020 MACA/976/2019	RANJIT KU.SWAIN-MP	B.N.SAMANTARAY
79	1317/2020 MACA/562/2019	ASWINI KU.MOHANTY-MP	N/S.B.N.SAMANTARAY
80	1554/2020 WA/703/2020	RAMESH CHANDRA MOHAPATRA-MP	GOURIMOHAN RATH
81	1555/2020 WA/703/2020	RAMESH CHANDRA MOHAPATRA-MP	GOURIMOHAN RATH
82	1556/2020 WA/704/2020	HARIA BHOI-MP	RAJ KISHORE SWAIN
83	1557/2020 WA/639/2020	THE CHIEF MANAGER PUNJAB NATIONAL BANK-MP	MANOJ KUMAR MOHAPATRA
84	1558/2020 WA/639/2020	THE CHIEF MANAGER PUNJAB NATIONAL BANK-MP	MANOJ KUMAR MOHAPATRA
85	13995/2020 WP(C)/32245/2020	DIVAKAR ENGINEERING PVT. LTD.-MP	BIJAY PANDA
86	13996/2020 WP(C)/32245/2020	DIVAKAR ENGINEERING PVT. LTD.-MP	BIJAY PANDA
87	13997/2020 WP(C)/32248/2020	PRAFULLA KUMAR RATH-MP	BISWABIHARI MOHANTY
88	13998/2020 WP(C)/32252/2020	KANDARP MAHARANA-MP	BIPLAB P.B. BAHALI
89	13999/2020	SANTOSH KUMAR MALLIK-MP	SATYA NARAYAN MISHRA

90	WP(C)/32255/2020 14000/2020	BISWAJIT ROUT-MP	A.K.BANAL
91	WP(C)/32257/2020 14001/2020	NAKULA CHARANA JENA-MP	SATYA NARAYAN MISHRA
92	WP(C)/32258/2020 14002/2020	INTERNATIONAL SCHOOL PARENTS FORUM (SISPF)-MP	BISWABIHARI MOHANTY
93	WP(C)/32259/2020 14003/2020	GUNANIDHI PRADHAN-MP	SUBASH CHANDRA PUSPALAKA
94	WP(C)/32261/2020 14004/2020	EXECUTIVE ENGINEER (ELECT) WESCO UTILITY-MP	PRASANTA KUMAR TRIPATHY
95	WP(C)/32264/2020 14005/2020	M/S.AGRIM MINING (JV)-MP	RAJA KU.PATI
96	WP(C)/32277/2020 14006/2020	KRUSHNA CHANDRA PANDA-MP	L.K.MOHANTY
97	WP(C)/32278/2020 14007/2020	PRAFULLA KUMAR NAIK-MP	SURYA NARAYAN PATNAIK
98	WP(C)/32281/2020 14009/2020	SUDHIR KUMAR MALLICK-MP	SURYA NARAYAN PATNAIK
99	WP(C)/32286/2020 14010/2020	JYOTSNAMAYEE DAS-MP	JITENDRA KUMAR DIGAL
100	WP(C)/14062/2020 14011/2020	BIJILA EKKA-MP	M/S.PABITRA KUMAR NAYAK
101	WP(C)/4060/2020 14012/2020	DIGAMBAR KANHAR-MP	RANJIT MOHANTY
102	WP(C)/24425/2020 14013/2020	GOKUL CHANDRA NAYAK-MP	RANJIT MOHANTY
103	WP(C)/24431/2020 14014/2020	SOUDAMINI DAS-MP	SUMITRA MOHANTY
104	WP(C)/15220/2017 14015/2020	DEBASIS NAYAK-MP	RAMANATH ACHARYA
105	WP(C)/12331/2020 14016/2020	DEBASIS NAYAK-MP	RAMANATH ACHARYA
106	WP(C)/12331/2020 14017/2020	OMKAR PANDA-MP	SAILABALA JENA
107	WP(C)/26088/2020 14018/2020	SATYA SADHAN BEHERA-MP	BISWABIHARI MOHANTY
108	WP(C)/31296/2020 14019/2020	SAGARIKA PARIDA-MP	NIRANJAN NAYAK
109	WP(C)/32287/2020 14020/2020	PRAVAS KUMAR SAHOO-MP	PABITRA KUMAR NAYAK
110	WP(C)/32288/2020 14021/2020	KANDAK KIRAN PATRA @ K.KIRAN PATRA-MP	PABITRA KUMAR NAYAK
111	WP(C)/32289/2020 14022/2020	MANABHANJAN PUROHIT-MP	BIREN SANKAR TRIPATHY
112	WP(C)/31065/2020 14023/2020	MANABHANJAN PUROHIT-MP	BIREN SANKAR TRIPATHY
113	WP(C)/31065/2020 14024/2020	MANAS RANJAN ROUT-MP	BHARAT KUMAR MISHRA
114	WP(C)/32292/2020 14025/2020	SANKARSAN MOHAPATRA-MP	RAMANI RANJAN MOHANTY
115	WP(C)/32291/2020 14026/2020	JOGESH CHANDRA MOHAPATRA-MP	M/S.DAYANANDA MOHAPATRA
116	WP(C)/16135/2018 14027/2020	VISWANADHAM KANITHI-MP	SUPRIYA PATRA
117	WP(C)/32297/2020 14028/2020	SATYAJIT PATTNAIK-MP	SUPRIYA PATRA
118	WP(C)/32299/2020 14029/2020	TARA PRASAD PATTNAIK-MP	SUPRIYA PATRA
119	WP(C)/32302/2020 14030/2020	AJAY KUMAR PANDA-MP	UDIT RANJAN JENA
120	WP(C)/32306/2020 14031/2020	KOTA MURALIDHAR-MP	SUPRIYA PATRA
	WP(C)/32309/2020		

121	14032/2020 WP(C)/32312/2020	MIRZA ZIAUL HAQUE BAIG-MP	SUPRIYA PATRA
122	14033/2020 WP(C)/19986/2020	BHABANI PRASAD MAJHI-MP	PRAFULLA KUMAR RATH
123	14034/2020 WP(C)/28877/2019	NATIOANL ALUMINIUM COMPANY LTD.-MP	M/S.TANMAY MISHRA
124	14035/2020 WP(C)/28878/2019	NATIONAL ALUMINIUM COMPANY LTD.-MP	M/S.TANMAY MISHRA
125	14036/2020 WP(C)/32323/2020	SUNITA KUMBHAR-MP	UMESH CHANDRA PATNAIK
126	14037/2020 WP(C)/32322/2020	KASTURI NAYAK-MP	SIDHESWAR MALLIK
127	14038/2020 WP(C)/32334/2020	PRADEEP KUMAR PANDA-MP	B.B.SWAIN
128	14040/2020 WP(C)/3074/2019	NABA KISHORE BEHERA-MP	M/S.SEVATI SOREN
129	14041/2020 WP(C)/32341/2020	BIGHNARAJ RATH-MP	
130	14042/2020 WP(C)/32342/2020	MINATI BINDHANI-MP	KRISHNA CHANDRA SAHU
131	14044/2020 WP(C)/23023/2020	M/S.ANAND FABRICATORS AND ENGINEERS-MP	DAMODAR PATI
132	14045/2020 WP(C)/15634/2020	RAJENDRA PRASAD SAHOO-MP	MANOJ KUMAR MOHANTY
133	14046/2020 WP(C)/32347/2020	S.C. AND S.T. ELEMENTARY TEACHERS ASSOCIATION-MP	MR.HIROD K.ROUT
134	14047/2020 WP(C)/15640/2020	KAIBALYA SANDHA-MP	MANOJ KUMAR MOHANTY
135	14048/2020 WP(C)/15647/2020	WING COMMANDER AMITABH RANJAN-MP	SARADA P.SARANGI
136	14049/2020 WP(C)/32350/2020	UTTAM KUMAR PRUSTY-MP	SATYABRATA MOHANTY
137	14050/2020 WP(C)/32351/2020	PRAVAKAR BARIK-MP	SANJIB SWAIN
138	14051/2020 WP(C)/32352/2020	SIBA NARAYAN NAIK-MP	PRASANTA KU.SATAPATHY
139	14052/2020 WP(C)/7700/2018	KALAKAR BARIK-MP	M/S.S.K.NAYAK 2
140	14053/2020 WP(C)/32364/2020	BASANTI JENA-MP	MANAS CHAND
141	14054/2020 WP(C)/32365/2020	SHYAMSUNDAR SAHOO-MP	SIBA PRASAD MISHRA
142	14055/2020 WP(C)/19651/2010	SAMBHU ROUT-MP	M/S.NARASINGHA PATRA
143	14056/2020 WP(C)/32366/2020	M/S. NATH ENTERPRISES-MP	SIDDHARTHA RAY
144	14057/2020 WP(C)/32366/2020	M/S. NATH ENTERPRISES-MP	SIDDHARTHA RAY
145	14058/2020 WP(C)/32368/2020	SANYASI SA-MP	ABHAS MOHANTY
146	14059/2020 WP(C)/32372/2020	SCHOOL MANAGING COMMITTEE OF BARAJPUR PROJECT	SUBRATA K.SAHOO MISHRA
147	14060/2020 WP(C)/32375/2020	M/S.OM SHANTI TRADERS-MP	PRATIK DASH
148	14061/2020 WP(C)/32376/2020	DINABANDHU MOHANTA-MP	SHARMISTHA SAMAL
149	14062/2020 WP(C)/32382/2020	KULAMANI SAHOO-MP	AVIJIT MISHRA
150	14063/2020 WP(C)/32388/2020	SUNDARAM FINANCE LTD.-MP	NALINI KANTA DASH
151	14064/2020 WP(C)/32390/2020	DHIRENDRA KUMAR DAS-MP	SUBRATA MISHRA
152	14065/2020	CHANDRA BAG-MP	RAJJEET ROY

153	WP(C)/32403/2020 14066/2020	MADHUSUDAN BEHERA-MP	KRUSHNA CH.DASH
154	WP(C)/32406/2020 14067/2020	JAYA KRUSHNA PRADHAN-MP	PRAFULLA KUMAR RATH
155	WP(C)/32408/2020 14068/2020	NANDA KISHORE DALAI-MP	TANMAY MISHRA
156	WP(C)/32414/2020 14069/2020	M/S. SARLA MADAN INFRASTRUCTURE PVT. LTD.-MP	NIRANJAN LENKA
157	WP(C)/32426/2020 14070/2020	SAMITA SWAIN-MP	KOUSIK ANANDA GURU
158	WP(C)/32434/2020 14071/2020	RAJU DORA-MP	TAPAN KUMAR BISWAL
159	WP(C)/32435/2020 14072/2020	KALPANA NAYAK-MP	KOUSIK ANANDA GURU
160	WP(C)/32436/2020 14073/2020	LALITMOHAN ROURAY-MP	ASHOK KUMAR MOHAPATRA I
161	WP(C)/32438/2020 14074/2020	PRADIP KUMAR KAR-MP	SMITA RANJAN PATTANAİK
162	WP(C)/32445/2020 14075/2020	GANGADHARA BEHERA-MP	ASHOK KUMAR MOHAPATRA
163	WP(C)/32446/2020 14076/2020	SCHOOL MANAGING COMMITTEE (SMC) OF KANTAPALIKOUSTHAN PRIMARY SCHOOL-MP	
164	WP(C)/32450/2020 14077/2020	SCHOOL MANAGING COMMITTEE (SMC) OF NAGAPURA KOLUWARYN SCHOOL-MP	
165	WP(C)/32454/2020 14078/2020	RAJESH KUMAR JATI-MP	J.K.KHUNTIA
166	WP(C)/32461/2020 14079/2020	MAHAMMED BABIR @ MD SABEER-MP	CHANDRAKANTA NAYAK
167	WP(C)/32473/2020 14080/2020	SASMITA SENAPATI-MP	ARJUNA CH. BEHERA
168	WP(C)/32480/2020 14081/2020	SUDARSHAN SITHA-MP	SANJAY RATH
169	WP(C)/32482/2020 14082/2020	JYOTI PRAKASHA NAYAK-MP	S.K.SANGANERIA
170	WP(C)/32483/2020 14083/2020	JYOTI PRAKASH NAYAK-MP	S.K.SANGANERIA
171	WP(C)/32485/2020 14085/2020	JASOBANTA PASAYAT-MP	BHAGABAT PRASAD RATH
172	WP(C)/32486/2020 14086/2020	BHAKTIPADA MISHRA-MP	AKSHAYA PANDEY
173	WP(C)/32367/2020 14087/2020	DEBARAJ BEHERA-MP	BHAGABAT PRASAD RATH
174	WP(C)/32488/2020 14088/2020	DIPANJALI PASAYAT-MP	BHAGABAT PRASAD RATH
175	WP(C)/32490/2020 14089/2020	UPENDRA SWAIN-MP	SUSANTA KUMAR MISHRA
176	WP(C)/32489/2020 14090/2020	UPENDRA SWAIN-MP	SUSANTA KUMAR MISHRA
177	WP(C)/32489/2020 14091/2020	CHATRUBHUJA BHOI-MP	BHAGABAT PRASAD RATH
178	WP(C)/32492/2020 14092/2020	NARESH MITTAL-MP	BHAGABAT PRASAD RATH
179	WP(C)/32493/2020 14093/2020	TRIBIKRAM PRADHAN-MP	BHAGABAT PRASAD RATH
180	WP(C)/32494/2020 14094/2020	M/S. PASHUPATI ISPAT PVT. LTD-MP	BIBEKANANDA BHUYAN
181	WP(C)/32495/2020 14095/2020	GADADHAR PRADHAN-MP	BIBEKANANDA BHUYAN
182	WP(C)/32496/2020 14096/2020	GANJAM MANPOWER AND SECURITY SERVICES PVT. LTD-MP	DEBESH CHANDRA MOHANTY
183	WP(C)/32497/2020 1087/2020 ABLAPL/17165/2018	K.PAPAMA-MP	

184	1088/2020 ABLAPL/4417/2020	PRAKASH KUMAR SAHOO-MP
185	1089/2020 ABLAPL/11510/2020	DASARATHI DAS-MP
186	1090/2020 ABLAPL/11648/2020	BASANTA SAMANTARAY-MP
187	1091/2020 ABLAPL/12168/2020	DEPAK MALIK @ DIPU MALIK-MP
188	1092/2020 ABLAPL/11011/2020	JITENDRA @ JITU SAHU-MP
189	1093/2020 ABLAPL/7891/2020	RAMESH KUMAR GUPTA-MP
190	1094/2020 ABLAPL/8799/2020	DHABALESWAR CHANDI-MP
191	1095/2020 ABLAPL/11963/2020	S.K.SADAM HOSEL @ SK. SADAM @ SK.SADAM HOSSEN-MP
192	1096/2020 ABLAPL/11964/2020	SK SADAM HOSEL @ SK. SADAM @ SK. SADAM HOSSEN-MP
193	1097/2020 ABLAPL/2545/2020	VENKETSWAR @ BHENKETSWAR SAHU-MP
194	1098/2020 ABLAPL/12709/2020	ANJALI DAS-MP
195	1099/2020 ABLAPL/12658/2020	HANTA @ PRAKAS KUMAR MALIK-MP
196	1101/2020 ABLAPL/13429/2020	LOKANATH RANASINGH-MP
197	1144/2020 BLAPL/6717/2020	DAMBARU RANA-MP
198	1145/2020 BLAPL/1119/2020	AJAYA KUMAR ROUT @ GALUA-MP
199	1152/2020 BLAPL/4207/2020	RATHI@PARAMANANDA SAHOO-MP
200	14008/2020 WP(C)/19022/2020	VIJAY PRASAD-MP
201	14039/2020 WP(C)/29797/2020	GANESWAR PANDA-MP
202	14043/2020 WP(C)/29855/2020	BHAGIRATHI PADHAN-MP
203	14084/2020 WP(C)/10915/2019	SK.KAMAR KHADIM-MP